



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Tuesday,6th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE (ACTING)

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 2

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	WA/286/2023 FIXED	ON THE DEATH OF HEMANTA KUMAR MANDAL HIS SONS AND LEGAL HEIRS AMAR CHAND MANDAL AND 6 ORS. Versus THE UNION OF INDIA AND 11 ORS.	MR. M U MAHMUD MR S H MAHMUD MR. S. SUR MR S AFRIDI	GA, ASSAM SC, NHAI DY.S.G.I. SC, REVENUE SC, PWD
2	I.A.(Civil)/3335/2023 FIXED in WA/12990/2023	HASMAT KHAN AND 96 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. J ABBAS	GA, ASSAM MR. N BORUAH (R4) MR. B D DEKA (R4) MR. A BHATTACHARYYA
	WITH WA/12990/2023 (Filing Number)	HASMAT KHAN AND 96 ORS Versus THE STATE OF ASSAM AND 3 ORS. A	MR S BORTHAKUR	
	WITH I.A.(Civil)/3336/2023	HASMAT KHAN AND 96 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. J ABBAS	GA, ASSAM
3	WITH WP(C)/5946/2023	HASMAT KHAN AND 96 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. J ABBAS MR M HANDIQUE MD I HUSSAIN AL AMEEN	GA, ASSAM SC, REVENUE
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
4	WA/246/2023 FIXED	PASHAN ALI AND 11 ORS. Versus THE STATE OF ASSAM AND 8 ORS. E	MR S BORTHAKUR MR SAURADEEP DEY MR S A BARBHUYAN MR. B HUSSAIN	MR. P J SAIKIA, SR. ADV (r-5 to 9) MR. J I BORBHUIYA (r-4) MR. L MOHAN (r-4) MRS. K H CHOUDHURY (r-4) MS M NIROLA (r-5 to 9) SC, SEC. EDU.
5	WITH WA/332/2022	SHYAM SUNDER BORAH AND 4 ORS. Versus THE STATE OF ASSAM 4 ORS.	MS M NIROLA	SC, SEC. EDU.

HEARING

6	WA/225/2014 FIXED, CAVT./802/2021 (D/O)	FATHER MARCUS LAKRA PARISHY PRIEST and ANR. Versus STATE OF ASSAM and 3 ORS.	MR.R P KAKOTI MR.A K DUTTA MR.R SAGAR MS.ANNA K P MR.B PURKAYASTHA	MS.N MODI(R-4) GA, ASSAM MR.S DUTTA(R-4) MR.C SHARMAR-4
	WITH I.A./2696/2015 in WA/225/2014	CHENIKUTHI HAPPY VILLA UNNAYAN SAMITY and ANR. Versus FATHER MARCUS LAKRA PARISHY PRIEST and ANR.	MS.N MODI MR.S DUTTA MR.C SHARMA	MR.R P KAKOTI GA, ASSAM MR.A K DUTTA MR.R SAGAR MS.ANNA K P MR.B PURKAYASTHA
	WITH I.A.(Civil)/1394/2022 in WA/225/2014	DR. NIVEDITA GOSWAMI AND 4 ORS. Versus FATHER MARCUS LAKRA PARISH PRIEST and 4 ORS.		
7	WITH WP(C)/6710/2021 CAVT. NO. 08022/021,	FR. VINCENT XALXO Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	GA, ASSAM MS. S SARMA MS. N M DEKA FOR CAVEATOR
8	WP(C)/4688/2015 FIXED	HAREKRISHNA DUTTA Versus THE STATE OF ASSAM AND 5 ORS	DR.ASHOK SARAF MR. R MAZUMDAR MR.A GOYAL MR H BEZBARUA MR. U SARMA MS.A NEOG	GA, ASSAM MRSA VERMA SC, GHC SC, FINANCE
9	WP(C)/7623/2015 WITH WP(C)/7622/2015 (D/O)	ROBIN SAIKIA and 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MS.M GOGOI MS.S CHAKRABORTY MR.S A AHMED	MSB DEVI GA, ASSAM(R-1 TO 3) MR.A K SARKAR MR.B K DAS(Addl.SC,Rly.) MS.C DAS MS. N. BORDOLOI, SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, P W D SC, RAILWAY MR.H P NEOG
10	WP(C)/2865/2016	KANGGONG APANG Versus THE STATE OF ARUNACHAL PRADESH AND 3 ORS	MR.T TAMUT MR.B TAMING MR.T OMO MR.N PADA MR.K DARANG MR.D LAJJI	MS.P SANGEETA(R 4) MR.A PANOR(R 4) MR.T TATAKR4 MR.O PERME(R 4) MR.B GADI(R 4) GA, AP MR.J KAMDUK(R 4) MR.O DUGGONG(R 4) MS.N DANGGEN(R 4)
11	WP(C)/4042/2016	ASSAM TOWN AND COUNTRY PLANNING ENGINEERS SERVICE ASSOCIATION and ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR.S NATH MR. N HAQUE MS. M BARMAN MR.G J SHARMA MISS. R R KAKATI MR. M ISLAM MR.S DUTTA MS. K DAS MR. D J DAS MR. M CHOWDHURY	GA, ASSAM MR. A SARMA (R4) MR S CHOUDHURY (R4) MR. K KALITA (R4) SC, PERSONNEL DEPT.
12	WA/78/2017	MAHESH TANTI Versus THE STATE OF ASSAM and 5 ORS	MR.A S BHATTACHARJEE MRS J D KHAUND MS.S CHAKRABORTY MS B PAUL MR.S G BHATTACHARJEE	MR.M CHOUDHURY(R-6) MS.S CHUTIA(R-6) SC, ELEMENTARY EDUCATION MR.P KAKATI(R-6)
13	WA/285/2017	BAHARUL ISLAM BARLASKAR Versus THE STATE OF ASSAM and 6 ORS	MR. H R A CHOUDHURY MR M J QUADIR MR. S Y AHMED	GA, ASSAM SC, FINANCE MS. S DUTTA, SC, PNRD

14	WA/291/2018 FIXED	LUBI INDUSTRIES LLP Versus STATE OF ASSAM AND 10 ORS	MR. K N CHOUDHURY MR. R BARUAH MR. J PATOWARY MR. N M DUTTA MR D J DAS MR. M PHUKAN	GA, ASSAM
15	WP(C)/993/2018 FIXED	NIRANJAN DEY Versus THE UNION OF INDIA AND 3 ORS.	MR. M CHANDA MR H DAS MR S CHOUDHURY	ASSTT.S.G.I.
16	PIL/7/2019 FIXED	MOHAN RONGPI Versus THE STATE OF ASSAM AND 12 ORS	MR. M SARANIA MR. S U AHMED MR A W AMAN MR SARFRAZ NAWAZ MS. I KEITZAR MD F FARIDI MR. A I KATHAR	GA, ASSAM SC, K A A C
17	WA/158/2021 B/O	STATE OF SIKKIM Versus SHRI SUSHIL PRADHAN	MR. S. K. CHETTRI MR. Y. SHARMA MS. Y. W. RINCHEN MR. T. D. BHUTIA MR. SUJAN SUNWAR MR. H. GYALTSEN MS. P. BHUTIA S JOSHI DR DOMA T. BHUTIA	MR RANJIT PRASAD (R-5,6) ALEX BASNET (R-5,6)
	WITH I.A.(Civil)/1134/2021 in WA/158/2021	STATE OF SIKKIM Versus SHRI SUSHIL PRADHAN	MR. S. K. CHETTRI MR. Y. SHARMA MS. Y. W. RINCHEN MR. T. D. BHUTIA MR. SUJAN SUNWAR MR. H. GYALTSEN MS. P. BHUTIA S JOSHI DR DOMA T. BHUTIA MR. S K CHETRY	
	WITH I.A.(Civil)/489/2023 in WA/158/2021	SHRI SUSHIL PRADHAN and 9 ORS. Versus STATE OF SIKKIM AND ANR.	MR RANJIT PRASAD ALEX BASNET	MR H BURAGOHAIR
18	WA/281/2022 FIXED	MIHIR KUMAR BISWAS Versus THE INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	MR. N DEKA MR. M GOGOI MR A R BAROOAH
19	WA/278/2023 FIXED, WITH WP(C)/4638/2021 (D/O), WP(C)/3046/2013 (D/O)	AL- JAMIATUL ISLAMIA MADINATUL ULUM MADRASA Versus THE STATE OF ASSAM AND 3 ORS.	MR I HAQUE	GA, ASSAM SC, REVENUE
20	WA/325/2023 FIXED, CAVT./660/2023	DAYAL CH. PAUL Versus INDIAN OIL CORPORATION LTS AND 3 ORS. H	MS N SAIKIA MR A SAIKIA MRS. R MAHANTA	MR K BHUYAN SC, I O C
	WITH I.A.(Civil)/2925/2023 in WA/325/2023	DAYAL CH. PAUL Versus INDIAN OIL CORPORATION LTS AND 3 ORS. H	MS N SAIKIA MR A SAIKIA MRS. R MAHANTA	MR K BHUYAN
21	WA/262/2023 CAVT. NO. 06602/023,	DIPTI DAS Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR K BHUYAN MR. M U E BHUYAN	MS N SAIKIA SC, I O C FOR CAVEATOR
	WITH I.A.(Civil)/2294/2023 in WA/262/2023	DIPTI DAS, Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR K BHUYAN MR. M U E BHUYAN	MS N SAIKIA SC, I O C

22	WA/388/2023 FIXED	HIRANYA KUMAR GOSWAMI Versus THE STATE OF ASSAM AND 2 ORS.	MR. H K DEKA MR. N BORUAH MR. B D DEKA	GA, ASSAM SC, REVENUE
23	WA/453/2023 B/O	JAYANTA HAZARIKA AND 19 ORS Versus THE STATE OF ASSAM ANDN 4 ORS. B	MR. R MAZUMDAR MR. D DEKA	SC, HEALTH
	WITH I.A.(Civil)/3672/2023 in WA/453/2023	JAYANTA HAZARIKA AND 19 ORS Versus THE STATE OF ASSAM ANDN 4 ORS. B	MR. R MAZUMDAR MR. D DEKA	

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LEAVE NOTE OF ADVOCATES FOR 06/02/2024

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1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
4)	MR. A K HANNAN	07-02-2024	To	12-02-2024
5)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
6)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
7)	MR. R K BHATRA	01-02-2024	To	16-02-2024
8)	MR J CHOPRA	10-02-2024	To	17-02-2024
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10)	MR. A CHAMUAH	05-02-2024	To	06-02-2024
11)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024
12)	MR. H L MAURYA	05-02-2024	To	31-03-2024
13)	MR D K DAS	09-02-2024	To	16-02-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/82/2024 FIXED	BATEN PARAMANIK @ ABDUL BATER Versus THE UNION OF INDIA AND 5 ORS	MR. A T SARKAR MR S HUSSAIN MR A MALEK	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
2	WP(C)/250/2024 FIXED	HAMIDA KHATUN @ HAMIDA BEWA Versus THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
ADMISSION				
3	WP(C)/866/2018 FIXED, WITH LCR	SALEHA BIBI Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MRS H AHMED MR. A MATIN	GA, ASSAM SC, NRC, MS A VERMA ASSTT.S.G.I. SC, ECI, MR D BARUAH SC, F.T. MR J PAYENG
4	WP(C)/1078/2018 FIXED, WITH LCR	MIRA RAY @ MEERA KARMAKAR Versus UNION OF INDIA AND 5 ORS.	MRS. B GOGOI MS. M DEORI MS. B SOREN	SC, NRC, MS A VERMA ASSTT.S.G.I. SC, F.T, MR J PAYENG SC, ECI, MR D BARUAH
5	WP(C)/1244/2019 FIXED, WITH LCR	NURUL HOQUE Versus THE UNION OF INDIA AND 7 ORS.	MRS S N KHANDAKAR MR. M A LASKAR	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
6	WITH WP(C)/1343/2019 WITH LCR	ABDUL HOQUE Versus THE UNION OF INDIA AND 7 ORS.	MRS S N KHANDAKAR MR. M A LASKAR MR. S AHMED	ASSTT.S.G.I.
7	WP(C)/8450/2019 FIXED, WITH LCR	KITAB ALI Versus THE UNION OF INDIA AND 5 ORS.	MR Z MUKIT MR. A SATTAR MR H K BARUAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

HEARING

8	WP(C)/4256/2013 FIXED, WITH INQUIRY REPORT	RAJ KUMAR RABHA and 2 ORS. Versus THE UNION OF INDIA and 5 ORS	MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	MR.S C KEYAL GA, ASSAM MR. R K D CHOUDHURY (r-1 to3) MR.R SHARMA MRS. A GAYAN ASSTT.S.G.I.
9	WP(C)/7195/2017 FIXED, WITH LCR	MUSSTT. HAMIDA KHATUN Versus THE UNION OF INDIA and 4 ORS	MS.S B CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
10	WP(C)/535/2019 FIXED, WITH LCR	KALPANA SAHA Versus THE STATE OF ASSAM AND 5 ORS	MS. M DEV MR R CHAKRAVORTY MRS. A BASUMATARY MS. P DEB MS. N DEB	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
11	WP(C)/8793/2019 FIXED, WITH LCR	ABDUL MATLEB @ ALI @ MATLEB ALI Versus THE UNION OF INDIA AND 6 ORS.	MS F BEGUM MR. L MOHAN MRS. B CHAKRABORTY MR S PAUL	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 06/02/2024

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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 3

[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3604/2016 PART-HEARD	SONA MIAH Versus THE STATE OF ASSAM AND 3 ORS	MR.B HUSSAIN MR. S ALIM MR.A T SIKDER	GA, ASSAM
HEARING				
2	W.P.(CrI.)/2/2020 PART-HEARD, FIXED	SANTANU BORTHAKUR Versus THE UNION OF INDIA AND 4 ORS	MS. P BORAH MS. A PAUL	GA, ASSAM ASSTT.S.G.I.
3	WITH W.P.(CrI.)/3/2020	NURUT ZAMAN DEWAN Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MR. M K HUSSAIN MR A W AMAN MR A ATREYA MS. A PAUL	GA, ASSAM MRS. A GAYAN ASSTT.S.G.I.
	WITH I.A.(Civil)/1387/2020 in W.P.(CrI.)/3/2020	NURUT ZAMAN DEWAN Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S SARMA HAZARIKA	GA, ASSAM ASSTT.S.G.I.
4	WITH W.P.(CrI.)/4/2020	DIPIKA SARKAR Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MR. M K HUSSAIN MR A W AMAN MS. A PAUL	GA, ASSAM MRS. A GAYAN ASSTT.S.G.I.
5	WITH W.P.(CrI.)/6/2020	ABANTEE DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA MR A PAUL	GA, ASSAM MRS. A GAYAN ASSTT.S.G.I.
	WITH I.A.(Civil)/2270/2020 in W.P.(CrI.)/6/2020	ABANTEE DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA	GA, ASSAM ASSTT.S.G.I.
6	WITH W.P.(CrI.)/7/2020	ABANTEE DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA MS. A PAUL	GA, ASSAM ASSTT.S.G.I.
	WITH I.A.(Civil)/2271/2020 in W.P.(CrI.)/7/2020	ABANTEE DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA	GA, ASSAM ASSTT.S.G.I.

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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

**[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH OF HIS LORDSHIP AND HONOURABLE
MRS. JUSTICE M.THAKURIA]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ADMISSION

1	WP(C)/7397/2021 PART-HEARD, FIXED, WITH WP(C)/5223/2015 (D/O), WP(C)/500/2015 (D/O)	BALURAM GOGOI Versus THE STATE OF ASSAM AND 10 ORS.	MR. J I BORBHUIYA MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	SC, P AND R.D. SC, FINANCE
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12)	MR. H L MAURYA	05-02-2024	To	31-03-2024
13)	MR D K DAS	09-02-2024	To	16-02-2024



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA****COURT NO: 4****[CIVIL BENCH-IV]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/2766/2022	M/S MOYNUL ENTERPRISE Versus THE UNION OF INDIA AND 11 ORS.	MR. M HUSSAIN MR M AHMED MR A K DAS	GA, ASSAM MR. S DIHINGIA (R-12) MR H BARUAH (R-12) MR P P PHUKAN (R-12) SC, BTC SC, WPT AND BC SC, PWD SC, FINANCE ASSTT.S.G.I.
2 WP(C)/5128/2022	MUSHARAF ALI Versus THE STATE OF ASSAM AND 3 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	SC, WATER RESOURCE
3 WP(C)/6852/2022	ASSAM POWER DISTRIBUTION COMPANY LTD. Versus CONSUMER GRIEVANCES REDRESSAL FORUM AND ANR.	MR. P N GOSWAMI MR. S P SHARMA	MR. M MORE (R2) MR. A BORPUZARI (R2)
4 WP(C)/8226/2022 FIXED	KAJAL KUMAR DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. B J GHOSH MR. A M S MAZUMDER	GA, ASSAM SC, AFDC
WITH 5 WP(C)/4053/2022	KAJAL KUMAR DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. B J GHOSH MR. A M S MAZUMDER	SC, AFDC
6 Arb.P./42/2023 FIXED	MANJUNATHA. M, Versus M/S UPASANA ENTERPRISES AND 2 ORS.	MR. P N CHOUDHURY MS. S SHARMA	MR. P P DUTTA (R-2) MS P SARMA (R-2) MS. P P DAS (R-2)
7 WP(C)/1515/2023 FIXED	MONJURUL HAQUE BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS	MR H I CHOUDHURY MR B KAUSHIK MR B CHOUDHURY P ADHIKARI Mr Arindam Baruah	GA, ASSAM
8 WP(C)/1550/2023 FIXED	MUSLHA UDDIN LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MR H I CHOUDHURY MR B KAUSHIK P ADHIKARI	GA, ASSAM
9 WP(C)/3137/2023 FIXED	M/S NAVEEN OIL CARRIER PVT LTD Versus THE UNION OF INDIA AND 5 ORS	MR D SENAPATI MS. S. TODI MR H K SARMA MS K BHATTACHARYYA	T A LASKAR (R-5) DY.S.G.I. SC, NHIDC

10	WP(C)/3660/2023 B/O	M/S SKYLIGHT AUTOMOTIVE PRIVATE LIMITED AND 2 ORS Versus THE CANARA BANK AND 3 ORS	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	MR. M SHARMA MS. S YASMIN
11	WP(C)/4530/2023 FIXED	KINARAM BORO Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR. J LASKAR	SC, BTC
WITH				
12	WP(C)/4432/2023	BABU RAM BRAHMA Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR. J LASKAR	SC, BTC
WITH				
13	WP(C)/4539/2023	KINARAM BORO Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR. J LASKAR	SC, BTC
WITH				
14	WP(C)/4739/2023	KINARAM BORO Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR. J LASKAR	SC, BTC
15	WP(C)/173/2024 FIXED	PANKAJ KUMAR NATH AND 15 ORS Versus THE INDIAN OIL CORPORATION LIMITED AND 4 ORS	MR. A CHAMUAH MR. K P PATHAK MR BHARGAV DAS MR ARINDAM BARUAH	GA, ASSAM MR. S S ROY (r-5) DY.S.G.I. SC, I O C
WITH				
	I.A.(Civil)/255/2024 in WP(C)/173/2024	PANKAJ KUMAR NATH AND 15 ORS Versus THE INDIAN OIL CORPORATION LIMITED AND 4 ORS (B)	MR. A CHAMUAH MR. K P PATHAK MR BHARGAV DAS MR ARINDAM BARUAH	SC, I O C
ORDERS				
16	WP(C)/7250/2023 FIXED	MAINUL HOQUE AND 14 ORS Versus UNION OF INDIA AND 2 ORS	MR. A B ROY MR. L C DEY MS R KOUR	MR S DUTTA (R-3) MR S CHAKRABORTY (r-3) MS S MOCHAHARI (R-3) MR. S DUTTA (r-3) MR. S DUTTA (r-3) DY.S.G.I.
HEARING				
17	WP(C)/496/2014 WP(C) 251/13(D/O), WITH LCR	BASANTA KUMAR KALITA Versus THE MANAGEMENT OF M/S FERTICHEM LTD. and 2 ORS	MR.A DASGUPTA MS.B DAS	GA, ASSAM MR.P K ROY MR.S K CHAKRABORTY MR. J K GOSWAMI (r-1) MR.A CHAKRABORTY MR.R THAKURIA MS.M DUTTA MR.L P SHARMA MR.S CHAKRABARTY
18	WP(C)/671/2014 WITH LCR	SMT. BILLO BEZGIRI Versus THE STATE OF ASSAM AND 5 ORS	MR.T DAS MS.A HAZARIKA	GA, ASSAM MR.P J SAIKIA MR.A K GUPTA MR.R S MISHRA MS.P BORAH
19	WP(C)/1331/2014 WITH LCR	BINOY KUMAR SINHA Versus THE STATE BANK OF INDIA and 4 ORS.	MR.J SINGH MR.R DUTTA MR.P N GOSWAMI MR.N J KHATANIAR	MR.S S SHARMA MS.L SHARMA MRA SHARMA SC, SBI
20	WP(C)/2734/2014 WITH LCR	THE WORKMAN OF DEHA TEA ESTATE Versus THE MANAGEMENT OF DEHA TEA ESTATE and ANR.	MR.P KALITA MR.A BHATTACHARYYA	MR.S K KEJRIWAL MRSS KEJRIWAL
21	WP(C)/7968/2015 FIXED	RAKHAL BISWAS Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. and ANR.	MR.A K SARMA MR.H J TAMULI	SC, AFDC

22 WP(C)/2764/2022
CAVT. NO.02732/022,
FIXED

TRIMURTI ANUSUSHITA JATI SIKHITA
NIBONUWA SELF HELP GROUP AND ANR
Versus
THE STATE OF ASSAM AND 7 ORS

MR. H. BURAGOHAIN
MS. J TAMULI
MISS. M BORAH
MS A DEVI

MR D KALITA
GA, ASSAM
FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 06/02/2024

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1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
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13)	MR D K DAS	09-02-2024	To	16-02-2024



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[For Tuesday,6th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3664/2022 FIXED	BINA PANI DUTTA Versus THE STATE OF ASSAM AND 4 ORS	MR. M NATH MR. D P BORAH MR. A BHATTACHARJEE	GA, ASSAM MS. PADMINI BARUA (R-5) SC, FINANCE
2	WP(C)/6328/2022 FIXED	BHUBAN CHANDRA SAIKIA Versus THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R Sharma	GA, ASSAM SC, REVENUE
HEARING				
3	WP(C)/69/2014	PREM SINGH Versus OIL AND NATURAL GAS CORPORATION LTD. and 5 ORS	MR.S K MEDHI MR.A DAS MR.J DAS MR.S DUTTA	GA, ASSAM MR.P K ROY MR.S K CHAKRABORTY MR.S BARUAH MR.B K DAS MRS.A CHAKRABORTY MS.M DUTTA SC, ONGC
4	WP(C)/90/2014	ABDUL JALIL Versus THE STATE OF ASSAM AND 3 ORS	MR.A ROSHID MR.A MOBARAQUE	GA, ASSAM MR. P N GOSWAMI SC, P H E
5	WP(C)/131/2014	SAHARA INDIA Versus BHABANI SHARMA	MR.S K BARKATAKI MR.S R RAJBONGSHI	MR.B K BHAGAWATI MS.N MONDAL
6	WP(C)/174/2014	PRANAB JYOTI BORA Versus THE STATE OF ASSAM AND 2 ORS	MS.J HUDA MS.B DEKA MS. M BHARALI	GA, ASSAM MR.C GOSWAMI
7	WP(C)/4530/2022 FIXED	ANJAN KALITA Versus THE UNION OF INDIA AND 5 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM	MR. S K MEDHI ASSTT.S.G.I.
8	WP(C)/1411/2023	HEMO GOHAIN Versus CENTRAL BANK OF INDIA AND 4 ORS	MR K THAKUR MR P R SARMA MR D MEDHI	Mukesh Sharma MR. M SARMA, SC, CENTRAL BANK OF INDIA MS. S YASMIN SC, CENTRAL BANK OF INDIA

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LEAVE NOTE OF ADVOCATES FOR 06/02/2024

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1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
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13)	MR D K DAS	09-02-2024	To	16-02-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 7

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(CrI.)/776/2022 WITH LCR 4 FILES, FIXED in CrI.A./326/2022 WITH CrI.A./326/2022	BANAMALI SARKAR Versus THE STATE OF ASSAM AND ANR.	MR. B HALDAR MS M DAS	PP, ASSAM
2	Mat.App./50/2023 WITH LCR, FIXED	BANAMALI SARKAR Versus THE STATE OF ASSAM AND ANR. XXXXXXX Versus XXXXXXX	MR. M BISWAS MR. B HALDAR MS M DAS MR P R SARMA MR D MEDHI	PP, ASSAM
3	CrI.A./59/2023 WITH OFFICE NOTE, FIXED	THE STATE (NATIONAL INVESTIGATION AGENCY) Versus ABDUL RAHIM AND ANR.		MR. D HUSSAIN (r-1,2) MR. R A MAZUMDER (r-1,2)
HEARING				
4	CrI.A./266/2016 <u>7 Y 5 M 29 D</u> :WITH LCR(KEPT IN SECTION), P.B.-14 , FIXED WITH	SRI SAHADEB CHAKMA @ HURRHABA Versus THE C.B.I and ANR	MR.S ISLAM MR.S AHMED MR.A CHOUDHURY MR. P DUTTA MS.M KONCH	MR.P N CHOUDHURY SC, CBI
5	CrI.A./245/2016 <u>7 Y 6 M 4 D</u> :	MD JAMALUDDIN MAJUMDAR @ BUDUL MIAN Versus THE C.B.I. and ANR	MR.J U N M LASKAR MR.A M BARBHUIYA MR.S ISLAM MR.A CHOUDHURY MS.M KONCH MS.F BEGUM MS.M MEDHI MR.P KATAKEY	MR.P N CHOUDHURY SC, CBI
6	WITH CRL.A(J)/50/2017 <u>7 Y 6 M 4 D</u> :	RUPDHAN CHAKMA Versus C. B. I.	MS.N BARUAH MR. A R SHOME MR D NANDI MR. M KALITA MR J MAHANTA AMICUS CURIAE	PP, ASSAM

7	WITH CrI.A./95/2017 <u>7 Y 6 M 4 D</u> :	SRI KHAGENDRA CHAKMA @ KHAGEN Versus CENTRAL BUREAU OF INVESTIGATION and ANR	MSB DEVI MR.M RAHMAN MR S BORGHAIN MR S BORGHAIN MR.G GORLOSA MR.F ABDULLAH MR.M BORGHAIN	MS. P DAS RETAINER COUNSEL(CBI)
8	CrI.A./2/2017 <u>8 Y 7 M 29 D</u> :CRL.A. 265/2015(D/O), LCR 6 FILES, P.B.- 2	SRI RANTU MAHILI and 2 ORS Versus THE STATE OF ASSAM and ANR	MSB DEVI MR.M RAHMAN MRS BORGHAIN MR. A AHMED MR.M BORGHAIN MR.S BOIRAGI	MR. M SMITH, AMICUS CURIAE(R-2) PP, ASSAM
9	CrI.A./174/2018 WITH LCR 6 FILES, P.B.-2	MAHMUDA KHATUN Versus THE STATE OF ASSAM AND 2 ORS.	MR A K BHUYAN MR M RAHMAN MR A SHARMA	MR. M H RAJBARBHUIYAN (R2 & 3) MS. S RASUL (R2 & 3) PP, ASSAM MR. A BORAH (R2 & 3)
10	CrI.A./176/2021 WITH LCR 4 FILES, P.B.-2	SANKAR NARAYAN NANDI Versus THE STATE OF ASSAM	MD. A H LASKAR	PP, ASSAM
	WITH I.A.(CrI.)/460/2021 in CrI.A./176/2021	SANKAR NARAYAN NANDI Versus THE STATE OF ASSAM	MD. A H LASKAR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/02/2024

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1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
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[For Tuesday,6th February 2024]

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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BAIL HEARING (BA)

1	Bail Appln./155/2024 FIXED	ABDUL SALIK AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM
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ORDERS

2	Review.Pet./135/2022 WP(C) 486/2019(D/O)	THE UNION OF INDIA AND 4 ORS Versus EX-CT/GD FORCE NO. 9612400098 KANAK DAS	MR. R K D CHOUDHURY MS. L DEVI	MR. M KALITA MR. N M DAS MR. J HATIMURIA
3	I.A.(CrI.)/797/2023 AB 2763/2023(D/O) in AB/2763/2023	AKIDUL ISLAM Versus MOFIDUL ISLAM @ MOFIDUR ISLAM AND ANR.	MR. M ALI MR. R ISLAM	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 06/02/2024

1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
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13)	MR D K DAS	09-02-2024	To	16-02-2024



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BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/4356/2023	ELIAS AHMED Versus THE STATE OF ASSAM	MR. N J DUTTA	PP, ASSAM
BAIL HEARING				
2	AB/4174/2023	DIPAK KUAR BORO Versus THE STATE OF ASSAM	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	PP, ASSAM
ORDERS				
3	Review.Pet./2/2024 in WP(C)/2083/2020(D/O)	THE STATE OF ASSAM AND ANR Versus DIPAK SHARMA	MR. R MAZUMDAR MR. U SARMA	
4	Review.Pet./3/2024 in WP(C)/1011/2020 (D/O),	STATE OF ASSAM Versus REJINA SULTANA	MR S M T CHISTIE MR. R MAZUMDAR	
5	Review.Pet./4/2024 in WP(C)/2486/2020(D/O)	THE STATE OF ASSAM AND ANR. Versus AJITA NATH AND 6 ORS	MR S M T CHISTIE MR. R MAZUMDAR	

LEAVE NOTE OF ADVOCATES FOR 06/02/2024

1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
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13)	MR D K DAS	09-02-2024	To	16-02-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/1889/2014 FIXED	JAYCHARAN BARMAN @ JAY CHANDRA BARMAN Versus THE ORIENTAL INSURANCE COMPANY LTD.	MR.B K DAS MS.P DAS MR.B THAKURIA	MS.R D MOZUMDAR MS.B BORA
MOTION				
2	WP(C)/466/2024 FIXED	PEOPLE FOR THE EHICAL TREATMENT OF ANIMALS (PETA) INDIA Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV MR. D J DAS MS S SHARMA	GA, ASSAM
	WITH I.A.(Civil)/278/2024 in WP(C)/466/2024	PEOPLE FOR THE ETHICAL TREATMENT OF ANIMALS (PETA) INDIA Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV MR. D J DAS	GA, ASSAM
	WITH WP(C)/468/2024	PEOPLE FOR THE ETHICAL TREATMENT OF ANIMALS PETA INDIA Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV MR. D J DAS MS S SHARMA	GA, ASSAM
ORDER (STAY VACATING)				
4	I.A.(Civil)/3519/2023 FIXED in WP(C)/6117/2023	TAIJUDDIN AHMED, Versus SAKLA M E MADRASSA,	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MS. Y AKHTAR MS S.KHATUN	MR. A ALI
	WITH WP(C)/6117/2023	SAKLA M E MADRASSA Versus THE STATE OF ASSAM AND 11 ORS.	MR. D P CHALIHA MR. A ALI MR. Y ALI S ALI	GA, ASSAM MR. T AHMED (r-11 and 12)
ADMISSION				
5	WP(C)/2964/2021 FIXED	M/S SATYA BUILDERS Versus NORTHEAST FRONTIER RAILWAY	MS. N UPADHYAY	MR A DASGUPTA MR G GOSWAMI SC, NF RLY
6	WP(C)/2511/2022 FIXED	MANJU DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR. S K GHOSH MS F AHMED	GA, ASSAM SC, AG SC, G.H.C

7	WP(C)/2291/2023 FIXED	MONGVE RONGPI Versus THE INDIAN OIL CORPORATION LIMITED AND 2 ORS	MR B D DAS MR H K SARMA MS B B HUSSAIN MR S BORA MR. H R DAS	SC, OIL SC, K A A C
ORDERS				
8	WP(C)/6418/2023 FIXED, AT 3 PM	ABDUL KAYUM AND ANR. Versus THE UNION OF INDIA AND 15 ORS.	MR. S K TALUKDAR G UDDIN P ADHIKARI MR A K AZAD	GA, ASSAM MRS. R DEVI (r-1) DY.S.G.I. PP, ASSAM
HEARING				
9	WP(C)/1229/2013	DWIJENDRA MOHAN GOSWAMI and 9 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. JYOTIRMOY ROY MR.R BORPUJARI MR.D DEKA MR. K P PATHAK	GA, ASSAM MS.BITHIKA DAS MR.N BHNU PRATAP SINGHA MR.DEVASHIS BARUAH SC, REVENUE AND DISASTER MANAGEMENT DEPT MR.S CHAKRABARTY(R- 8(1),8(2)&8(3))
WITH				
10	WP(C)/4040/2011	DWIJENDRA MOHAN GOSWAMI and 9 ORS Versus THE STATE OF ASSAM AND ORS	MR. JYOTIRMOY ROY MR.R BORPUJARI MR. K P PATHAK	GA, ASSAM MR.B C TALUKDAR MR.B C TALUKDAR MR. B SARMA MR. PRADIP KUMAR KALITA (R7)
11	WP(C)/2842/2014 FIXED	DR. SARIFUN NESSA Versus THE STATE OF ASSAM AND 8 ORS	MR.K C DEKA MR.K BHATTACHARJEE MR.J C BARMAN MS.M BHATTACHARJEE MR.D BANERJEE MR.P BORGHOAIN	GA, ASSAM MR.A DAS MS.M BORDOLOI MR.N SARMAH MR.S DUTTA MR. H.K. DAS, SC, GHC
12	WP(C)/4844/2014 FIXED	M/S PADMAVATI CONSTGRUCTION Versus THE STATE OF ASSAM AND 4 ORS	MSB DEVI MR.S SARMA MR.G GOSWAMI	GA, ASSAM MR.Y S MANNAN MR.J U N M LASKAR MR.J M A CHOUDHURY(SC, NRHM) MR.P NAYAK SC, HEALTH SC, PWD
13	WP(C)/4737/2017 FIXED	BHUPENDRA NATH DEKA Versus THE STATE OF ASSAM and 3 ORS.	MR.K SARMA MR.D DAS MR.B J TALUKDAR MR.J EKKA MR.R RAHMAN MS.K M SARMA	GA, ASSAM MR.H K DAS SC, GHC

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LEAVE NOTE OF ADVOCATES FOR 06/02/2024

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1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
4)	MR. A K HANNAN	07-02-2024	To	12-02-2024
5)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
6)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
7)	MR. R K BHATRA	01-02-2024	To	16-02-2024
8)	MR J CHOPRA	10-02-2024	To	17-02-2024
9)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
10)	MR. A CHAMUAH	05-02-2024	To	06-02-2024
11)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024

12)	MR. H L MAURYA	05-02-2024	To	31-03-2024
13)	MR D K DAS	09-02-2024	To	16-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Tuesday,6th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY& ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 05-02-2024 TO 01-03-2024 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 101-188), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3834/2023 PART-HEARD, FIXED	MD. MUJIBUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MR A R BHUYAN MR N Z CHOUDHURY MS. Y AKHTAR	GA, ASSAM MR D BORAH (R-2, R-3, R-4, R-6 & R-7) SC, REVENUE DEPARTMENT MR. J. HANDIQUE (R-1 & R-5)
	WITH			
2	WP(C)/1514/2023	MUJIBUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MR A R BHUYAN MRS. J BEGUM MS. Y AKHTAR	GA, ASSAM SC, REVENUE
3	WP(C)/8021/2017 FIXED	ABDUL HAMID Versus THE STATE OF ASSAM and 5 ORS	MR.A PARAMANIK MR.H TALUKDAR MS.M DEKA MS.D DAS	SC, CO-OP. GA, ASSAM SC, FINANCE
4	WP(C)/412/2018 FIXED, WITH WP(C)/215/2012 (D/O), WP(C)/2446/2012 (D/O), WP(C)/5947/2011(D/O), WP(C)/6546/2011(D/O)	BCMS TRADERS PRIVATE LIMITED. Versus THE UNION OF INDIA	R K SHRESTHA MR. M K BORO MS J DAS	MR. B K DAS (RLY.ADV.) SC, NF RLY
	WITH			
5	WP(C)/6582/2011	FUEL SOURCES INDIA PRIVATE LIMITED and 2 ORS Versus THE UNION OF INDIA and ORS	MR.K P MAHESWARI MR.A GOYAL	MR.A K SARKAR DR.B N GOGOI SC, NF RLY
	WITH			
6	WP(C)/1497/2017	M/S MEGHALAYA COAL CONCERN and ANR. Versus THE UNION OF INDIA and 8 ORS.	MR.A GOYAL MR.A CHOUDHURY MR.J P MORE	MR.A K SARKAR DR.B N GOGOI SC, NF RLY

7	WITH WP(C)/1757/2017	MAHALAXMI CONTINENTAL LTD. Versus THE UNION OF INDIA and 8 ORS.	MR.A GOYAL MR.A CHOUDHURY MR.J P MORE	MR.A K SARKAR DR.B N GOGOI(R- 1-9) SC, NF RLY
8	WITH WP(C)/1778/2017	MAHALAXMI MINING PVT. LTD. Versus THE UNION OF INDIA and 8 ORS.	MR.A GOYAL MR.A CHOUDHURY MR.J P MORE	MR.A K SARKAR DR.B N GOGOI(R- 1-7) SC, NF RLY
9	WITH WP(C)/1781/2017	CHANDRA PRABHU INTERNATIONAL LTD. Versus THE UNION OF INDIA and 8 ORS.	MR.A GOYAL MR.A CHOUDHURY MR.J P MORE	MR.A K SARKAR DR.B N GOGOI(R- 1-9) SC, NF RLY
10	WP(C)/6984/2021 B/O	PUSHPENDU CHAKRABARTY Versus THE STATE OF ASSAM AND 8 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
11	WITH WP(C)/5150/2020	PUSHPENDU CHAKRABARTY Versus STATE OF ASSAM AND 8 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
12	WP(C)/2696/2022 FIXED	MASUD AHMED LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC, AG SC, INDUSTRIES AND COMMERCE
13	WP(C)/3734/2022 FIXED	BIKASH BANIA AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	GA, ASSAM
14	WITH WP(C)/3763/2022	JAHIRUL ISLAM @ ZOHIRUL ISLAM @ ZAHIRUL ISLAM AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	GA, ASSAM
15	WITH WP(C)/3789/2022	SANJIB KALITA AND 5 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
16	WITH WP(C)/3848/2022	RABINDRA BARMAN AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
17	WITH WP(C)/3861/2022	AJAY KR RAY AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
18	WITH WP(C)/3901/2022	UMESH CHOUDHURI AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
19	WITH WP(C)/3925/2022	TARUN BONIA Versus THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
20	WITH WP(C)/3928/2022	SUNMONI BORDOLOI AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. R MAZUMDAR MR. D DEKA	GA, ASSAM
21	WITH WP(C)/3937/2022	PRASANTA NEOG AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM

22	WITH WP(C)/4086/2022	JATIN NATH AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR H BORAH	GA, ASSAM
23	WITH WP(C)/4117/2022	NUMAL SARMAH AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MS M KURMI MR R ISLAM MR A HUSSAIN	GA, ASSAM
24	WITH WP(C)/4146/2022	MISOR UDDIN SK Versus THE STATE OF ASSAM AND 2 ORS	MR S DAS MRS S MALAKAR MS. J GHOSH	GA, ASSAM
25	WITH WP(C)/4147/2022	SHAHINUR ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR S DAS MR. T DEWAN MRS S MALAKAR MS. J GHOSH	GA, ASSAM
26	WITH WP(C)/4151/2022	JIBON TAYE AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR R ISLAM	GA, ASSAM
27	WITH WP(C)/4156/2022	SAHANUR ALI Versus THE STATE OF ASSAM AND 2 ORS	MR S DAS MR. T DEWAN MRS S MALAKAR MS. J GHOSH	GA, ASSAM
28	WITH WP(C)/4196/2022	MEHEBUB HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS	MR S DAS MR. T DEWAN MRS S MALAKAR MS. J GHOSH	GA, ASSAM
29	WITH WP(C)/4322/2022	DINARAM MILI Versus THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MR B KAUSHIK MR. S HAZARIKA MS M DEKA	GA, ASSAM
30	WITH WP(C)/4673/2022	PHADOR KHAKHLARY Versus THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
31	WITH WP(C)/4709/2022	GHANA KANTA MOCHAHARY Versus THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MS M KURMI MR R ISLAM MS M DEKA	GA, ASSAM
32	WITH WP(C)/4791/2022	KHWMSHI BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MS M KURMI MR R ISLAM	GA, ASSAM
33	WITH WP(C)/5425/2022	MD. AMIJUL HOQUE Versus THE STATE OF ASSAM AND 5 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	GA, ASSAM
34	WITH WP(C)/5535/2022	JAYANT PAUL AND 11 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. L R MAZUMDER MR. A ISLAM	GA, ASSAM
35	WITH WP(C)/4534/2023	A H ANWAR HUSSAIN BARBHUIYA AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. L R MAZUMDER MR. A ISLAM	GA, ASSAM
36	WP(C)/2748/2023 FIXED	DHARMA KANTA PATOWARY Versus THE STATE OF ASSAM AND 3 ORS.	MR R S CHAUHAN MR D SHARMA MR. M KALITA	SC, P AND R.D. SC, AG MR. S K MEDHI (SC, AG)

HEARING

37	WP(C)/3745/2013 FIXED	PACHIMDHULI AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM MR.JUNM LASKAR
	WITH MC/2494/2013 in WP(C)/3745/2013	PACHIMDHULI AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM
38	WP(C)/3742/2013	MAJPARA AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM
39	WP(C)/3743/2013	DHEKENABORI AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM
40	WP(C)/3744/2013	BATAKUCHI AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM
	WITH MC/2493/2013 in WP(C)/3744/2013	BATAKUCHI AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM
41	WP(C)/3746/2013	PUBDHULI AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM
42	WP(C)/3747/2013	NOWAMATI AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM
43	WP(C)/4856/2013	KOIMARI AWARBHA SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 5 ORS	MR. A CHAMUAH MS.S GOGOI MR.P P BORTHAKUR	GA, ASSAM SC, S E C
44	WP(C)/4914/2013	NON-RABHA CO-ORDINATION FORUM and ANR Versus THE STATE OF ASSAM AND 4 ORS	MR.M U MONDAL MR.M HUSSAIN MR.A WAHAB MR.H R AHMED	GA, ASSAM MR.M U MAHMUD SC, ASEC
45	WP(C)/674/2014 FIXED	MAHALAXMI ASSOCIATES PVT. LTD. and 2 ORS Versus THE NORTH EASTERN COALFIELDS LIMITED and 3 ORS.	MR.A J HAZARIKA MS.B GOGOI MRS.B GOYAL	MR.M Z AHMED MR.A M DUTTA MR. C.K.S. BARUAH, SC, C.G.C. SC, COAL INDIA
	WITH I.A.(Civil)/178/2016 in WP(C)/674/2014	MAHALAXMI ASSOCIATES PVT. LTD. and 2 ORS Versus UNION OF INDIA and ANR.	MR.A J HAZARIKA MS.B GOGOI MRS. B GOYAL	MR.M Z AHMED MR.S C KEYAL MR.A M DUTTA SC, COAL INDIA ASSTT.S.G.I.
46	WP(C)/6129/2013	ANMOL INDIA LTD. Versus THE NORTH EASTERN COALFIELDS LIMITED and 3 ORS	MR.M K CHOUDHURY MS.B S GOYAL MSQ DUTTA MR.A J HAZARIKA MS.B GOGOI	MS.B DUTTA SC, COAL INDIA

	WITH MC/3649/2013 in WP(C)/6129/2013	ANMOL INDIA LTD. Versus THE NORTH EASTERN COALFIELDS LIMITED and 3 ORS	MR.M K CHOUDHURY MS.B S GOYAL MSQ DUTTA MR.A J HAZARIKA MS.B GOGOI	MS.B DUTTA SC, COAL INDIA
47	WITH WP(C)/6147/2013	M.K. SHAH EXPORTS LTD Versus THE NORTH EASTERN COALFIELDS LIMITED and 3 ORS	MS.B S GOYAL MSQ DUTTA MR.A J HAZARIKA MS.B GOGOI	MS.B DUTTA SC, COAL INDIA
	WITH I.A.(Civil)/326/2016 in WP(C)/6147/2013	M.K. SHAH EXPORTS LTD Versus THE NORTH EASTERN COALFIELDS LIMITED and 3 ORS	MS.B S GOYAL MSQ DUTTA MR.A J HAZARIKA MS.B GOGOI	MS.B DUTTA MR.S C KEYAL SC, COAL INDIA
48	WITH WP(C)/6148/2013	KALYANI INDIA PVT. LTD. Versus THE NORTH EASTERN COALFIELDS LIMITED and 3 ORS	MS.B S GOYAL MSQ DUTTA MR.A J HAZARIKA MS.B GOGOI	MR.M Z AHMED SC, COAL INDIA
49	WITH WP(C)/6150/2013	M/S PANKAJ COAL ENTERPRISES Versus THE NORTH EASTERN COALFIELDS LIMITED and 2 ORS	MSQ DUTTA MR.A J HAZARIKA MS.B GOGOI MRS.B GOYAL	MR.M Z AHMED SC, COAL INDIA
50	WITH WP(C)/6151/2013	VIRTIGO IMPEX PVT. LTD. Versus THE NORTH EASTERN COALFIELDS LIMITED and 3 ORS	MS.B S GOYAL MSQ DUTTA MR.A J HAZARIKA MS.A GOGOI	MR.M Z AHMED MS.B DUTTA SC, COAL INDIA
51	WITH WP(C)/6154/2013	BHEL COAL FUEL PVT. LTD. Versus THE NORTH EASTERN COALFILEDS LIMITED and 3 ORS	MS.B S GOYAL MSQ DUTTA MR.A J HAZARIKA MS.B GOGOI	MR.B DUTTA SC, COAL INDIA
	WITH I.A.(Civil)/325/2016 in WP(C)/6154/2013	BHEL COAL FUEL PVT. LTD. Versus THE NORTH EASTERN COALFILEDS LIMITED and 3 ORS	MS.B S GOYAL MS Q DUTTA MR.A J HAZARIKA MS.B GOGOI	MR.S C KEYAL MR.B DUTTA SC, COAL INDIA
52	WITH WP(C)/6155/2013	M/S SHRI SHIV SHAKTI COAL TRADERS Versus THE NORTH EASTERN COALFIELDS LIMITED and 3 ORS	MS.B S GOYAL MSQ DUTTA MR.A J HAZARIKA MS.B GOGOI	MR.M Z AHMED SC, COAL INDIA
	WITH I.A.(Civil)/323/2016 in WP(C)/6155/2013	M/S SHRI SHIV SHAKTI COAL TRADERS Versus THE NORTH EASTERN COALFIELDS LIMITED and 5 ORS	MS.B S GOYAL MSQ DUTTA MR.A J HAZARIKA MS.B GOGOI	MR.M Z AHMED SC, COAL INDIA
53	WITH WP(C)/6443/2013	M/S SOOD COAL TRADERS and 3 ORS. Versus THE NORTH EASTERN COALFIELDS LIMITED and 3 ORS.	MS.B S GOYAL MSQ DUTTA MR.A J HAZARIKA MS.B GOGOI	MR.M Z AHMED SC, COAL INDIA
54	WITH WP(C)/7062/2013	ANANT INDUSTRIAL SALES CORPORATION Versus THE NORTH EASTERN COALFIELDS LIMITED and 3 ORS.	MR.A J HAZARIKA MRS.B GOYAL	MR.M Z AHMED SC, COAL INDIA
55	WITH WP(C)/639/2014	M/S BANUR CEMENT STORE Versus THE NORTH EASTERN COALFIELDS LIMITED and 3 ORS.	MR.A J HAZARIKA MS.B GOGOI MRS.B GOYAL	MR.M Z AHMED MR.A M DUTTA SC, COAL INDIA

56	WP(C)/1968/2017 FIXED, WITH OFFICE NOTE	RUHUL AMIN SIDDIQUE @ RAHUL AMIN SIDDIQUE @ RAHUL AMIN SIDDIQUE Versus THE STATE OF ASSAM and 4 ORS.	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	SC, SECONDARY EDUCATION SC, BTC
57	WP(C)/6435/2017 FIXED	MAHENDRA NATH MAHANTA and 13 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.S K GOSWAMI MR.A ACHARYA MR.B K GOSWAMI MR.H C SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE
WITH				
58	WP(C)/2516/2018	PURNANANDA CHETIA AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K GOSWAMI MR. B K GOSWAMI MR. H C SARMA	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
59	WP(C)/4917/2021 FIXED	ASHOK DUTTA AND 14 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE
WITH				
60	WP(C)/1786/2019	PINTU LAL DEY AND 11 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE
WITH				
61	WP(C)/4175/2020	PINTU LAL DEY AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEM. EDU SC, FINANCE
WITH				
62	WP(C)/5381/2021	ABHIJIT PURKAYASTHA AND 19 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 06/02/2024

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1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
4)	MR. A K HANNAN	07-02-2024	To	12-02-2024
5)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
6)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
7)	MR. R K BHATRA	01-02-2024	To	16-02-2024
8)	MR J CHOPRA	10-02-2024	To	17-02-2024
9)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
10)	MR. A CHAMUAH	05-02-2024	To	06-02-2024
11)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024
12)	MR. H L MAURYA	05-02-2024	To	31-03-2024
13)	MR D K DAS	09-02-2024	To	16-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday,6th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	RSA/89/2008 (HEARING), WITH LCR	MD. SAHIDUL ISLAM and ORS Versus ON THE DEATH OF ABDUL JALIL HIS LEGAL HEIRS AND ORS	MR.P K KALITA MS.T GOSWAMI	MR. M U MONDAL MR. B RAHMAN MR. SHEELADITYA
2	RSA/146/2009 (HEARING), WITH LCR, FIXED	SRI GOPENDRA NARAYAN MISRA @ BENU MISHRA Versus ON THE DEATH OF NARAYAN CH. DEB HIS LEGAL HEIRS SMTI KALYANI DEB WIFEand ORS		MR.K DHARR-1i,1iiand1iii
ADMISSION				
3	CRP(IO)/279/2022 WITH LCR, FIXED	ON THE DEATH OF KHADEM ALI HIS LEGAL HEIRS ZAIRON NESSA AND 10 ORS Versus MD. SIDDIQUE ALI AND 7 ORS	MR. B C DAS MR S CHAUHAN MR. A R SHOME	MS F AHMED MR. T ISLAM MS K DAS
4	CRP(IO)/41/2023 FIXED	M/S GABHARU ENTERPRISE AND 2 ORS Versus THE RECOVERY OFFICER AND 2 ORS	MR. D DAS SR. ADV MR. I DAS MS S SHARMA	MR. S DUTTA (R-2,3) MR. B SHARMA (R- 2,3) MR. H DAS (R- 2,3)
5	CRP(IO)/108/2023 FIXED	HIRANYA KUMAR SARMA AND ANR Versus ON THE DEATH OF SOLE PLAINTIFF, RAMESH BARMAN	MR. M A SHEIKH K U AHMED MS F INTAZ	MR. J DEKA
BAIL HEARING (BA)				
6	Bail Appln./237/2024 FIXED	PANKAJ DAS Versus THE STATE OF ASSAM	MR. S M MOLLAH	
ORDERS				
7	MACApp./633/2019 WITH LCR, B/O	SRI BIPUL CHANDRA BISWASI Versus SRI KISHORE KUMAR ROY AND ANR	MS. D KALITA MS. M DASGUPTA	MR. K K BHATTA MS R DEVI
8	I.A.(Civil)/489/2021 FIXED in MACApp./7847/2020	HDFC ERGO GENERAL INSURANCE CO. LTD. Versus MAMTAJ JAHAN AND 10 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. R ALI (R-1,2,3) MR. M MORE (R-8) H A AHMED (R-1,2,3) MR. N D SARMA (R-8) MR A S SK (R-1,2,3) MR. P K SHARMA (R-8)

	WITH MACApp./7847/2020 (Filing Number)	HDFC ERGO GENERAL INSURANCE CO. LTD. Versus MAMTAJ JAHAN AND 10 ORS. (E)		
		HEARING		
9	MACApp./199/2020 PART-HEARD, WITH LCR, FIXED	ORIENTAL INSURANCE CO LTD Versus SWEETY KAPOOR HUSSAIN AND 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. SK S N MOHAMMAD MR. S K SANGANERIA MR. N BHATRA MS. P BARUAH
	WITH I.A.(Civil)/3040/2022 in MACApp./199/2020	SWEETY KAPOOR HUSSAIN AND 2 ORS Versus ORIENTAL INSURANCE CO LTD AND 3 ORS.	MR G JALAN MS. C MOZUMDAR MR. S P SHARMA	MS. R D MOZUMDAR
10	RSA/197/2016 WITH LCR	SRI PRASANTA KUMAR SARKAR Versus SRI SUSANTA KUMAR NATH and 8 ORS	MRS. N SAIKIA MRS. P GOSWAMI MS. L BORGHAIN	MR B D DAS, R1 AND R4 MR. N GOSWAMI (R6 TO 9) MR F KHAN (R1) M. GLORY (R1) RHITUSHREE TALUKDAR (R1) Q. KIBA (R1)
	WITH I.A.(Civil)/375/2017 in RSA/197/2016	SRI PRASANTA KUMAR SARKAR Versus SRI SUSANTA KUMAR NATH and 8 ORS	MRS.N SAIKIA MRS.P GOSWAMI MS.L BORGHAIN	MR.N GOSWAMI
	WITH I.A.(Civil)/1348/2021 in RSA/197/2016	SUSANTA KUMAR NATH AND 3 ORS Versus SRI PRASANTA KUMAR SARKAR AND 5 ORS	MR B D DAS MR. N GOSWAMI	MRS. P GOSWAMI MS N SAIKIA MS. L BORGHAIN
11	MACApp./381/2016 WITH LCR, FIXED	ROYAL SUNDARAM ALLIANCE INSURANCE CO. LTD Versus SMT PRABHA DEVI CHORARIA and 2 ORS	MR.S S SHARMA MS.L SHARMA MRA SHARMA	MR.B K JAINR-1 MS.M DASGUPTA(R-1)
	WITH I.A.(Civil)/2182/2016 in MACApp./381/2016	ROYAL SUNDARAM ALLIANCE INSURANCE CO. LTD Versus SMT PRABHA DEVI CHORARIA and 2 ORS	MR.S S SHARMA MS.L SHARMA MR A SHARMA	
	WITH CO/23/2017 in MACApp./381/2016	SMT PRABHA DEVI CHORARIA Versus ROYAL SUNDARAM ALLIANCE INSURANCE CO LTD and 2 ORS	MR.B K JAIN MS.M DASGUPTA MS.O PHUKAN	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE
12	MACApp./5/2017 WITH LCR	SMTI BANESHA KHATUN and 2 ORS Versus UNITED INDIA INSURANCE CO. LTD and 3 ORS	MR.K PAUL MR.D K DEY MR.J P CHAUHAN MS.R VERMA	MR.A SARMA MS.R D MOZUMDAR MR.D BARUA MS.M SONOWAL
13	RSA/18/2017 WITH LCR, FIXED	ON THE DEATH OF AKBAR HUSSAIN HIS LEGAL HEIRS BASITON BEWA and 17 ORS Versus LEGAL HEIRS OF LATE MIAJAN SK SMTI AKLIMA BIBI and 23 ORS	MR.H R A CHOUDHURY MS.R CHOUDHURY MS.A BEGUM	MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN MR.A T SARKARR- 1-10 MR.A HUSSAIN(R- 1-10) MR A HAQUE
14	RSA/347/2017 WITH LCR, FIXED	KEDAR MONDAL and 3. ORS Versus MUSSTT MISIRAN BEWA and 2 ORS	MS.S BHUYAN MR.P MAHANTA MS.P SAHARIA	MR. A K HUSSAIN MS. S HAZARIKA (R1 TO 3) MR A HAQUE (R1 TO 3) MR. A K DAS (R1 TO 3) MR. B HUSSAIN (R1 TO 3)

15	MACApp./239/2019 WITH LCR, FIXED	THE NATIONAL INSURANCE COMPANY LIMITED. Versus SRI HAR KUMAR BARMAN and 6 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR	MR. D BORA (R 1 - 4) MR. S K GOSWAMI (R - 5) MR. N BARMAN (R - 5) MS. J BORA (R- 1- 4) MR. R K MUSHAHARY (R - 6) MR. B K GOSWAMI (R -5) MR. R DOWARAH MD. J U AHMED (R - 6) MR. R KATHKATIA (R - 5) MR. H HOQUE (R - 6)
	WITH I.A.(Civil)/1406/2019 in MACApp./239/2019	THE NATIONAL INSURANCE COMPANY LIMITED. Versus SRI HAR KUMAR BARMAN and 6 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR	MR. D BORA (R 1 - 4) MR. S K GOSWAMI (R - 5) MR. N BARMAN (R - 5) MS. J BORA (R- 1- 4) MR. R K MUSHAHARY (R - 6) MR. B K GOSWAMI (R -5) MR. R DOWARAH MD. J U AHMED (R - 6) MR. H HOQUE (R - 6) MR. R KATHKATIA (R - 5)
	WITH I.A.(Civil)/4027/2019 in MACApp./239/2019	ON THE DEATH OF HAR KUMAR BARMAN HIS LEGAL HEIRS KAMALA BARMAN AND 2 ORS Versus THE NATIONAL INSURANCE CO. LTD. UNITED INDIA INSURANCE COMPANY LIMITED Versus JESMINA KHATUN AND 4 ORS.	MR. D BORAH MS. J BORA MR. R DOWARAH	MS. R D MOZUMDAR
16	MACApp./138/2020 WITH LCR	THE NATIONAL INSURANCE CO. LTD. UNITED INDIA INSURANCE COMPANY LIMITED Versus JESMINA KHATUN AND 4 ORS.	MR. A DUTTA MR. R C PAUL MRS. P M DUTTA	MD E AHMED(R-5) MR. F A HASSAN MD. I HUSSAIN
17	RSA/28/2021 WITH LCR, FIXED	MINARA BEGUM LASKAR @ MINARA BEGUM AND 4 ORS Versus RAJIA BEGUM AND 4 ORS.	MR H R A CHOUDHURY MS. R CHOUDHURY MR. M A CHOUDHURY	MR. A M BARBHUIYA (R-1,2,3) MR F Z MAZUMDER (R-1,2,4,5) MS A BEGUM (R-1,2,3)
18	RSA/59/2021 WITH LCR	ON THE DEATH OF TAPAN DAS, HIS LEGAL HEIRS AND 3 ORS Versus SRI KAILASH BANIA AND 5 ORS	MR. M DAS MR. B D DEKA N CHAUDHURY	MR N ALAM
19	RSA/125/2022 WITH LCR, FIXED	GANESH KANU AND 6 ORS. Versus TRIBENI PRASAD KANU	MR Z MUKIT MR. A SATTAR G IMTIAZ	MR. I H LASKAR MR. P K DEKA FOR CAVEATOR
20	CRP(IO)/85/2023 FIXED	MOUPIYA CHOUDHURY Versus USHARANI DAS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	MR. S BORA MR. K R PATGIRI MS CHITRALEKHA DAS MS J RAJKUMARI MS. U HAZARIKA
21	CRP(IO)/237/2023	JAHARUL HAQUE @ JAHARUL ISLAM Versus FAZAR ALI	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	MR M RANA
	WITH I.A.(Civil)/570/2023 in CRP(IO)/237/2023	FAZAR ALI Versus JAHURUL HAQUE @ JAHURUL ISLAM	MR M RANA	MR. M U MAHMUD

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LEAVE NOTE OF ADVOCATES FOR 06/02/2024

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1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
4)	MR. A K HANNAN	07-02-2024	To	12-02-2024
5)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
6)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
7)	MR. R K BHATRA	01-02-2024	To	16-02-2024
8)	MR J CHOPRA	10-02-2024	To	17-02-2024
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10)	MR. A CHAMUAH	05-02-2024	To	06-02-2024
11)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024
12)	MR. H L MAURYA	05-02-2024	To	31-03-2024
13)	MR D K DAS	09-02-2024	To	16-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Tuesday,6th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./321/2024 B/O	VIKASH KUMAR RANA Versus THE STATE OF ASSAM AND ANR	MR. M BISWAS S K DAS	PP, ASSAM
2	Bail Appln./325/2024	MOSTAFIZUR RAHMAN Versus THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM
3	Bail Appln./326/2024	MUKAZZEL HUSSAIN Versus THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM
4	Bail Appln./327/2024	ZAKIR HUSSAIN @ JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM
5	Bail Appln./334/2024	SAFIC ALAM AHMED Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
6	Bail Appln./335/2024	DHRUBA RAJ @ DHRUBA DAS Versus UNION OF INDIA	MR. S K SINGHA MR G PATHAK	SC, NCB
7	Bail Appln./338/2024	SAHIL SHARMA AND ANR Versus UNION OF INDIA	MR. D K BAIDYA MR. M S HUSSAIN	SC, CUSTOMS
MOTION				
8	AB/263/2024	IBRAHIM ALI AND ANR Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
9	AB/264/2024	ASURUDDIN ALI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR S H SIKDAR MR. S HAQUE MD IMRAN MS S ABDULLAH	PP, ASSAM
10	AB/265/2024	RAHMAT ALI Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
11	AB/269/2024	AZAHAR ALI @ HUKKU Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR	PP, ASSAM

12	AB/271/2024	RAJU ALI Versus THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	PP, ASSAM
13	AB/274/2024	DR. RAJIB KUMAR MOHOTTA Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
ADMISSION				
14	Crl.Pet./403/2023 WITH LCR 1 FILE, B/O	SONU AMSI Versus ROSILA KHOLAR	MR. R BORA MR BHARGAV DAS MR ARINDAM BARUAH	MR B P BORAH (R-1) MR P J DUTTA (R-1) MR R S RONGHANG (R-1) MR. P DEKA (R-1)
15	Crl.Rev.P./467/2023 FIXED	KAPIL DEV PEGU @ KAPIL DEB PEGU Versus JYOTILATA DOLEY PEGU	MR. P HAZARIKA	MR A KHANIKAR R L CHUTIA
16	Crl.Pet./1152/2023 WITH LCR 2 FILES, FIXED	MD. JAKIR HUSSAIN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. R GOSWAMI MS N DEVI MS S DAS MS. U BHATTACHARYYA	PP, ASSAM
17	Crl.Pet./1276/2023 WITH LCR 3 FILES, FIXED	DP LIYAQUAT ALI Versus THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
BAIL HEARING (BA)				
18	Bail Appln./4603/2023 FIXED	MD SADDAM Versus THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
19	Bail Appln./4676/2023 WITH CASE DIARY(SCANNED COPY), FIXED	ABDULLAH AL MAHMUD CHOUDHURY @ ABDULLAH CHOUDHURY @ BABLU Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
20	Bail Appln./171/2024 WITH CASE DIARY(SCANNED COPY), FIXED	AMIR ALI Versus THE STATE OF ASSAM	MR. M A LASKAR S AHMED	PP, ASSAM
21	Bail Appln./236/2024 FIXED	MADUL HUSSAIN @ MAHMADUL HUSSAIN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
22	Bail Appln./244/2024 FIXED	NIJAM BASUMATARY Versus THE STATE OF ASSAM	MR SARFRAZ NAWAZ MR J U AHMED MS A BEGUM	PP, ASSAM
23	Bail Appln./252/2024 FIXED	NABA PATUARY Versus THE STATE OF ASSAM	MR N J DAS MR. P. DEKA	PP, ASSAM
24	Bail Appln./270/2024 FIXED	PURABI DAS Versus THE STATE OF ASSAM	MR P DAS MS N BARUAH	PP, ASSAM
BAIL HEARING				
25	AB/3736/2023 FIXED	SAIFUL ISLAM Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
26	WITH AB/3659/2023	ZIABUR RAHMAN @ JIYABUR RAHMAN Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
27	AB/4133/2023 FIXED	MAYNUDDIN AHMED Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	MR M H AHMED (INFORMANT) I AMIN(INFORMANT) MR N ZAMAN(INFORMANT) PP, ASSAM
28	AB/4264/2023 FIXED	AKBAR ALI Versus THE STATE OF ASSAM	MR. A M KHAN MR Z RAHMAN	PP, ASSAM

29	WITH AB/4239/2023	SUNIL SAHU Versus THE STATE OF ASSAM	MR. U DAS	PP, ASSAM
30	AB/4350/2023 FIXED	MANISH JAIN AND ANR. Versus THE STATE OF ASSAM	MR. N ALAM MR K JAIN MR A K SHARMA	PP, ASSAM
31	AB/48/2024 FIXED	DIPANKAR RAY Versus THE STATE OF ASSAM AND ANR	MR. M AHMED MD I H LASKAR	PP, ASSAM
32	AB/49/2024 FIXED	KRISHNA PRADHAN Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
33	AB/99/2024 FIXED	AJGAR ALI @ GAONBURA Versus THE STATE OF ASSAM	MR. A M KHAN MR. K NATH	PP, ASSAM
34	AB/113/2024 FIXED	SUSHIL MANDAL Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
35	AB/175/2024 FIXED	CHABITULLAH ALI Versus THE STATE OF ASSAM	MR J ISLAM MR. A. HUSSAIN	PP, ASSAM
36	AB/217/2024 FIXED	ARIFUL ISLAM Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM

ORDERS

37	CrI.A./353/2023 WITH OFFICE NOTE, LCR 3 FILES, FIXED	PRIYA KR. NATH Versus THE STATE OF ASSAM AND ANR.	MS. D KAKATI MR. P J MEDHI MR B SINHA	MR. U CHOUDHURY(LEGAL AID COUNSEL FOR R-2) PP, ASSAM
38	I.A.(CrI.)/1072/2023 WITH LCR 4 FILES, FIXED in CrI.A./336/2019 WITH CrI.A./336/2019	SAMESH HAZWARY Versus THE STATE OF ASSAM AND ANR	MR. A K AZAD	PP, ASSAM
39	CrI.Pet./1189/2023 FIXED	AJAY CHOWHAN AND 3 ORS Versus ANITA DEVI	MR. A K AZAD MS S CHAKRABORTY MR. A I KATHAR MS. C KALITA MR. B K BASUMATARY	PP, ASSAM
40	CrI.Pet./1243/2023 FIXED in CrI.Pet./935/2023 WITH CrI.Pet./935/2023	ISMAIL ALI Versus FAKHRUL ISLAM AND 2 ORS	MR. S C BISWAS MR RITURAJ TIWARI	MS B R A SULTANA (LEGAL AID COUNSEL)
40	I.A.(CrI.)/1243/2023 FIXED in CrI.Pet./935/2023 WITH CrI.Pet./935/2023	FAKHRUL ISLAM AND ANR Versus ISMAIL ALI AND ANR.	MR. R C DAS MR S HUSSAIN	MR. M U MONDAL PP, ASSAM
40	I.A.(CrI.)/65/2021 in CrI.A./30/2021	ISMAIL ALI Versus FAKHRUL ISLAM AND 2 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	PP, ASSAM

HEARING

41	CrI.A./30/2021 <u>3 Y 1 M 18 D</u> :PART-HEARD, LCR 5 FILES, FIXED WITH I.A.(CrI.)/65/2021 in CrI.A./30/2021	MD. RITADUL ALI Versus THE STATE OF ASSAM AND ANR.	MR Z ALAM MR. N D SARMA MS. S NAZNEEN	MR. K M HASSAN (r-2) PP, ASSAM
41	I.A.(CrI.)/65/2021 in CrI.A./30/2021	MD. RITADUL ALI Versus THE STATE OF ASSAM AND ANR.	MR Z ALAM MR. N D SARMA MS. S NAZNEEN	PP, ASSAM

42	Crl.Rev.P./226/2016 WITH LCR 3 FILES, B/O	MADANLAL AGARWAL Versus THE STATE OF ASSAM AND ANR	MR.S CHAMARIA MR.D SARMAH MR.M PHUKAN	MR.P DAS(R-2) MR.H MAURYA(R-2) MR.D K KOTHARI(R-2) MRR K MOUR(R-2) MS.L SRIVASTAVR-2 MR.P JAIN(R-2) MR.B P CHANGMAI(R-2) PP, ASSAM MR.R C SANCHATI(R-2) MRS SANCHETI(R-2)
43	Crl.Pet./480/2018 FIXED	ASHOK VERMA Versus THE STATE OF ASSAM AND ANR.	MR. S CHAMARIA MR. M PHUKAN MR. M ALI MR. S CHANDA	MR B SARMAH (r-2) MR G PATHAK (r-2) MR. D HAZARIKA (R2) MR. R PHUKAN (R2) MR. T BARUAH (R2) PP, ASSAM
44	Crl.Pet./102/2022 FIXED	MD RAFIK ALI @ RAFIKUL ALI Versus THE STATE OF ASSAM AND ANR	MR. A MOBARAQUE	MR. T ISLAM (r-2) MR. A T SARKAR (r-2) MS P SHARMA (r-2) MS K DAS (r-2) PP, ASSAM
45	Crl.Rev.P./283/2022 WITH LCR 4 FILES, B/O	GOLAM HUSSAIN Versus SUFIA KHATUN	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	MR. SURAJIT DAS MR. N J KHATANIAR, S.C., ELEMENTARY EDU DEPTT.,ASSAM MR A W AMAN MR S A BARBHUYAN
46	Crl.Rev.P./610/2022 WITH LCR 3 FILES, FIXED	KUSHAL DAS AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A PAUL	DR. N DEKA (r-2) PP, ASSAM
	WITH			
47	Crl.Rev.P./532/2022	URMILA DAS Versus THE STATE OF ASSAM AND 4 ORS	DR. N DEKA MS. S DAS MS. P CHAKRABORTY	MR. A PAUL (R1 TO 4) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/02/2024

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1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
4)	MR. A K HANNAN	07-02-2024	To	12-02-2024
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7)	MR. R K BHATRA	01-02-2024	To	16-02-2024
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11)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024
12)	MR. H L MAURYA	05-02-2024	To	31-03-2024
13)	MR D K DAS	09-02-2024	To	16-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Tuesday,6th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/3284/2020 FIXED	AFTABUDDIN AHMED AND ANR. Versus ENFORCEMENT DIRECTORATE AND 2 ORS.	MR. A M BORA MR M J QUADIR MR. V A CHOWDHURY MS P DASGUPTA MRS. S HASNAIN	GA, ASSAM MRS. A GAYAN(SC, E/D)
MOTION				
2	WP(C)/2623/2020 B/O	MD. ANISH ALI AND 6 ORS. Versus ASSAM GRAMIN VIKASH BANK AND 4 ORS.	MR. S N TAMULI MS. A BEGUM	SC, A G V B
ORDER NO STEPS				
3	WP(C)/2346/2021 FIXED	BISHWAJIT DAS @ BISWAJIT DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. N PATHAK MR. K K PARASAR	GA, ASSAM MR. S K TALUKDAR (R-6) MS. S T BOKTH (R-6) SC, EXCISE DEPTT.
ADMISSION				
4	WP(C)/196/2019 PART-HEARD, FIXED	MOTIBUL HUSSAIN HAZARIKA Versus THE STATE OF ASSAM AN 3 ORS.	MR. B C DAS MR. S K SINGH MR B PUSHILAL	SC, AG MR. P N GOSWAMI SC, EXCISE DEPTT. MR. C BARUAH
5	WP(C)/4205/2021 PART-HEARD, FIXED AT 2 PM	DARRANG MATSHYAJIBI SOCIETY Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. M A CHOUDHURY MR. M ALAM MRS. S ISLAM	GA, ASSAM MR. M NATH (r-5) MR. M DUTTA MR. D P BORAH (r-5) MR. A BHATTACHARJEE (r-5)
6	WITH WP(C)/1891/2021 CAVT. NO. 02422/021,	MANGALDAI PIONEERS CO OPERATIVE SOCIETY LTD Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA MR. K SINGHA MR. K M MAHANTA MS N BEGUM	SC, CO OP GA, ASSAM MR. D P BORAH FOR CAVEATOR
	WITH I.A.(Civil)/216/2024 in WP(C)/1891/2021	ROUMARI CO OPERATIVE FISHERY SOCIETY LTD Versus THE STATE OF ASSAM AND 4 ORS.	MR. S MUNIR MS N ISLAM MS. L ISLAM	SC, CO OP GA, ASSAM MR P SHARMA SC, FISHERY

7	WITH WP(C)/2749/2021 CAVT. NO. 02422/021,	SATI RADHIKA MATSYAJIBI SAMABAI SAMITY LIMITED Versus THE STATE OF ASSAM AND 4 ORS	MR J PAYENG MR. M CHETIA MR J DAS MR. M GOGOI MS. C BARMAN MS A PAYENG	GA, ASSAM MR. S K TALUKDAR (SC, CO-OPERATION DEPARTMENT) MR. D P BORAH FOR CAVEATOR
8	WP(C)/4779/2015 FIXED	PURBAJYOTI CHUTIYA and 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS	MR.P K DEKA MR. S ALAM	GA, ASSAM(R-1) MR.R GOSWAMI(R- 7-9) MS.B DEKA(R- 7-9) MS.S DAS(R- 7-9) MS.S BISWAS(R- 7-9) MS.A BARMANR- 7-9 MR. T.R. GOGOI, SC, HOUSING BOARD MR.C GOSWAMI(R-3, 5 & 7)
9	WP(C)/7564/2018 FIXED	M/S SRI SHYAM COLD STORAGE Versus THE UNION OF INDIA AND 4 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHUTIA	R SARMAH MR H GUPTA (C.G.C., R- 1 to 5) MR J BORAH MR. H A LASKAR ASSTT.S.G.I.
10	WP(C)/4370/2022 FIXED	AMAR CHAKRABORTY Versus THE STATE OF ASSAM AND 5 ORS	MR. S DIHINGIA MR I HASSAN	GA, ASSAM MR. S C BISWAS (R6) MR. N ALAM R K (R6) MR. A RAHMAN (R6) SC, GHC

ORDERS

11	WP(C)/136/2015 FIXED	PUB DHAKUAKHANA SAMABAY SAMITY LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR.R C SAIKIA MR.P KHATANIAR MR.J SAIKIA MS.K SAIKIA MS.A GOGOI	GA, ASSAM
12	WP(C)/6023/2019 FIXED	VIVEKANANDA TRIBAL LP SCHOOL Versus THE STATE OF ASSAM AND 10 ORS.	MR. P MAHANTA MS. P SAHARIA	SC, ELEM. EDU MR M H AHMED MR GIAS SC, SSA
13	Cont.Cas(C)/284/2022 FIXED	M/S BOGIDHOLA TEA AND TRADING CO (P) LTD. Versus ALKA BHARGAVA AND 3 ORS.	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MR H K SARMA MS K BHATTACHARYYA	MR. I KALITA MR M HOQUE MR. D GOGOI

HEARING

14	WP(C)/1925/2009	A INDU DEVI,B JITENDRA NATH SARMA,B HIMAKSHI SHARMA AND ANR. Versus THE STATE OF ASSAM AND ORS	MR.K P SARMA MR.H DAS	MS.M HAZARIKA GA, ASSAM MR. P K ROY MR.P K DEKA MR.J K PARAJULI MR. S K CHAKRABORTY MR.D SAIKIA MR.R SARMA MR.H DEKA MR.C K S BARUAH SC, GMC SC, G M D A MR.L K SHARMA MR.N RAJKHOWA MR.M BURAGOHAIN
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WITH
 I.A.(Civil)/1113/2019
 in WP(C)/1925/2009

BALENDRA NATH SARMA
Versus
 THE STATE OF ASSAM AND 41 ORS

MR H DAS

GA, ASSAM
 SC, REVENUE
 SC, GMC

WITH
 WP(C)/5689/2007

SRI JOYNATH SARMA AND ORS.
Versus
 THE STATE OF ASSAM AND ORS.

MS.M HAZARIKA
 MR.S SAMARIA

16	WITH WP(C)/6512/2007	JOYANTH SARMA and ORS. Versus THE GOVT. OF ASSAM and ORS.	MR.P K DEKA MR.J K PARAJULI MR.N RAJKHOWA	GA, ASSAM SC, GMC
17	WITH WP(C)/2300/2010	JOYNATH SARMA and 30 ORS Versus THE STATE OF ASSAM AND ORS	MR.J K PARAJULI MR.C K S BARUAH MR.N RAJKHOWA	GA, ASSAM SC, GMC
18	WITH WP(C)/2872/2013	ON THE DEATH OF PETITIONER NO.1 RABINDRA NATH SARMA Versus THE STATE OF ASSAM AND 7 ORS	MR.B C DAS MR. P K ROY MR.J K PARAJULI MR. S K CHAKRABORTY MR.P K DEKA MR.D DAS MRS.N S PARAJULI MR.D M NATH	GA, ASSAM SC, REVENUE
19	WP(C)/5868/2012 FIXED	ON THE DEATH OF JOGESH CHANDRA PAUL HIS LEGAL HEIR MRS. SABITA PAUL REP. Versus THE STATE OF ASSAM AND 6 ORS	MR.R K DAS MR.K N KALITA MSJ BHUYAN MR.B SINHA MR.A K DAS MR. M J GOGOI MR. T N SRINIVASAN	MR. S C KEYAL GA, ASSAM MRS.V L SINGH MR. S K MEDHI (Adl. Adv. General,Assam) MR.N UPADHAYA MRS. A GAYAN (CGC, R6 & R7) ASSTT.S.G.I. ADDL. AG, ASSAM MR.Y DOLAY SC, REVENUE
20	WITH WP(C)/1354/2014	AMULYA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR.R C SAIKIA MR.N SARMA MS.KARABI SAIKIA MS.KAKALI SAIKIA MS.A GOGOI	GA, ASSAM MRS.V L SINGH SC, REVENUE ASSTT.S.G.I.
21	Co.App./3/2013 CAVT. NO. 959/2013	BHABESH CH. BAROOWA Versus D.C.BAROOWA and 6 ORS.	MR.D K MISHRA(Sr. Adv.) MR.D K MISHRA(Sr. Adv.) MR.B PRASAD MR.S ALI MR. K P PATHAK	N DUTTA B D DAS MR S AGARWAL H K SARMA MR S BANIK MR R DUBEY MR. J K GOSWAMI (r-5) D NATH MR H BEZBARUA A B KAYASTHA A ISLAM FOR CAVEATOR
22	WP(C)/6762/2014 FIXED	SURJAT ALI Versus THE NATIONAL INSURANCE COMPANY LTD. and 2 ORS	MR.S ISLAM MRA HAWARI MR.N HUSSAIN	MR.P P DAS(R-3) MR.S HANDIQUE(R-3) MR.R GOSWAMIR-1and2 MS.M SAIKIA(R-1&2)
23	WP(C)/4072/2015 FIXED	KARTIK MAZUMDAR and 2 ORS. Versus THE UNION OF INDIA and 15 ORS	MR.P K KALITA MR.A K PURKAYASTHA MR.M K MAJUMDAR MR.S DAS MR.D DAS	GA, ASSAM(R2 & 5) MR.D NANDI(R- 10 to 15) MR.P K BARMAN(R-10 to 15) C.G.C. MR. D C BORAH(R-1) MR.T THAKURIA(R-3) MR.S BORA(R7-9) SC, GMC ASSTT.S.G.I.(R1) MS.D D BARMAN(R-10 to 15) SC, G M D A(R6)

WITH
I.A./1357/2016
in WP(C)/4072/2015

KARTIK MAZUMDAR and 2 ORS.
Versus
THE UNION OF INDIA and 15 ORS

MR.P K KALITA
MR.A K PURKAYASTHA
MR.M K MAJUMDAR
MR.S DAS
MR.D DAS

GA, ASSAM(R2 & 5)
MR.P K BARMAN(R-10 to
15)
C.G.C.
MR. D C BORAH(R-1)
MR.T THAKURIA(R-3)
MR.S BORA(R7-9)
MS.D D BARMANR-10 to 15
SC, GMC
SC, G M D A(R6)
ASSTT.S.G.I.(R1)

24 WP(C)/5131/2015
FIXED

BIDYASING HANSE and 61 ORS
Versus
THE STATE OF ASSAM AND 7 ORS

MR.G C PHUKAN
MR.S K SINGH
MR.G UDDIN
MS.P BARMAN

MR.B D DAS
GA, ASSAM(R1,3)
MR.H K SARMA
MS. N BORDOLOI, SC,
REVENUE DEPTT.
SC, APGC(R5,6,7)
SC, K A A C(R2,4)

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LEAVE NOTE OF ADVOCATES FOR 06/02/2024

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1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
4)	MR. A K HANNAN	07-02-2024	To	12-02-2024
5)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
6)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
7)	MR. R K BHATRA	01-02-2024	To	16-02-2024
8)	MR J CHOPRA	10-02-2024	To	17-02-2024
9)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
10)	MR. A CHAMUAH	05-02-2024	To	06-02-2024
11)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024
12)	MR. H L MAURYA	05-02-2024	To	31-03-2024
13)	MR D K DAS	09-02-2024	To	16-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Tuesday,6th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-III

THIS COURT WILL TAKE UP THE BAIL HEARINGS AND CRIMINAL MATTERS,IF ANY, IMMEDIATELY AFTER THE MOTION MATTERS AND WILL TAKE UP ADMISSION MATTERS AFTER COMPLETION OF ORDERS MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/5365/2018 PART-HEARD, FIXED	REDAUL HUSSAIN KHAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MS. H DEKA MR R ISLAM MR. M P SARMA	GA, ASSAM SC, N C HILLS
	WITH I.A.(Civil)/4267/2019 in WP(C)/5365/2018	THE STATE OF ASSAM Versus REDAUL HUSSAIN KHAN	MR. S S ROY JR. GA, ASSAM	MR. U K NAIR
2	WP(C)/6008/2021 PART-HEARD, FIXED	DHIRENDRA PATWORY AND 16 ORS. Versus THE STATE OF ASSAM AND 15 ORS.	MR. B CHETRI MR P BHATTACHARJYA	GA, ASSAM MR. J I BORBHUIYA (R-11) MS F BEGUM (R-11) MR. L MOHAN (R-11) MR S N ADHYAPAK (R-5,6,8,10,13) MR P NAYAK (SC, GAD) MS B DAS MR. A PHUKAN (GAD) MS S PARVEEN (R-15) MR. N BARMAN (R-15) SC, FINANCE
	WITH I.A.(Civil)/229/2022 in WP(C)/6008/2021	DHIRENDRA PATWORY AND 15 ORS. Versus THE STATE OF ASSAM AND 15 ORS.	MR. B CHETRI MR K KASHYAB	GA, ASSAM SC, SAD SC, FINANCE
3	WP(C)/6616/2022 PART-HEARD, FIXED	SUKHALATA PHUKAN GOGOI Versus THE STATE OF ASSAM AND 7 ORS.	MS RUKMINI BARUA MS PADMINI BARUA	SC, HIGHER EDU GA, ASSAM SC, AG MR. S K MEDHI MR J PAYENG (R6) (R7) MS. C BARMAN (R6) (R7) MS A PAYENG (R6) (R7) MS K TAYE MS K TAYE SC, FINANCE

4	WP(C)/7880/2022 PART-HEARD, FIXED	GOBIN PEGU Versus THE STATE OF ASSAM AND 5 ORS	MR. M TALUKDAR MS. M TALUKDAR	MS. M D BORAH, GA, ASSAM SC, REVENUE SC, FINANCE
5	WP(C)/7626/2016 FIXED	SADHANA ROY Versus STATE OF ASSAM and 3 ORS.	MR K K MAHANTA (Sr. Advocate) MRN M HAZARIKA	MR.B K SARMA SC, SOCIAL WELFARE
6	WP(C)/7499/2018 FIXED	DINESH CH. SARMA Versus THE UNION OF INDIA AND 8 ORS.	MR. B P BORAH MR P J DUTTA	MR D SENAPATI (R2-R9) MS. S. TODI (R2-R9) ASSTT.S.G.I. SC, NEEP CO.
7	WP(C)/1701/2019 FIXED	MRINAL KANTI CHAKRABORTY Versus THE INDIAN INSTITUTE OF TECHNOLOGY AND 6 ORS.	MR K K MAHANTA MR. K M MAHANTA MR. S CHAKRABARTY	MR. R P KAKOTI SR. ADV. (SC, IIT, R1-R4) MR. A K DUTTA (R1-R4) MR H DAS MR H GUPTA (R7) MR. S SUTRADHAR (R1-R4) SC, IIT ASSTT.S.G.I.
8	WP(C)/5832/2019 FIXED	C/362491H WARRANT OFFICER (CLERK) KISHORE CHAND Versus THE UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR H K GOGOI MR. R THADANI MR. V KUMAR	MR. S S ROY ASSTT.S.G.I.
BAIL HEARING				
9	AB/4337/2023 FIXED	KALIDAS KAMAN Versus THE STATE OF ASSAM	MR. B GOGOI MR M BHUYAN	PP, ASSAM
HEARING				
10	WP(C)/7845/2015 FIXED	NO.971420374 CONSTABLE/GD SRI SANTOSH KUMAR Versus THE UNION OF INDIA and 4 ORS	MR B D DAS MR.R SARMA MR.P P BARUAH MRS R DEKA MR. R SARMA	MR. S C KEYAL C.G.C. MR. R K D CHOUDHURY MR.M PHUKANR-1 to 5 ASSTT.S.G.I.
11	WP(C)/2790/2016 FIXED, WITH LCR	JIBON JYOTI BORAH Versus THE PRESIDING OFFICER and 4 ORS	MR.S CHAMARIA MR.D SARMAH MR.M PHUKON	MR. S C KEYAL R- 2 TO 5 MR.D K SAIKIA (R-1) C.G.C.
12	WP(C)/6328/2016 FIXED	MOHAN ENTI Versus THE STATE OF ASSAM AND 4 ORS	MR.A M S MAZUMDER MR.A A R KARIM MR.B AHMED	GA, ASSAM MR. A.K. THAKUR, SC, PERSONNEL DEPARTMENT(R-7) MR. M NATH (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT., R- 1,2,3,5) MR P NAYAK,SC, FINANCE
13	WP(C)/1625/2019	GAURAB DUTTA Versus THE INDIAN OIL CORPORATION LTD AND ANR.	MR. B PATHAK MR H K GOGOI MR. R THADANI	MR. M K CHOUDHURY MR. N BARUAH MR P BHARDWAJ
14	WP(C)/4893/2019	ABDUL AZIZ KHAN AND 7 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MR. P K TIWARI MR. M SARMA MR. A R GOGOI	MR. M K CHOUDHURY SC, FCSCA GA, ASSAM MR. A BARKATAKI MR P BHARDWAJ
15	WP(C)/5551/2019	PRADIP KUMAR DEV MAHANTA Versus THE STATE OF ASSAM AND 8 ORS	MR. B D GOSWAMI MS. H DEKA MR. J GOGOI	MR. A HASAN (SC, AG (A & E), (R-9)) MR. D UPAMANYA (SC, HEALTH AND FAMILY WELFARE, R-1 to R-4) SC, HEALTH SC, K A A C (R-5 to R-8)
16	WP(C)/3101/2020 FIXED	TAPAN KUMAR DUTTA Versus THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI	MS. N SHYAMAL MR. U K NAIR MR. A CHETRY SC, INDUSTRIES AND COMMERCE

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LEAVE NOTE OF ADVOCATES FOR 06/02/2024

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1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
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[For Tuesday,6th February 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./333/2024	ASHIM ADHIKARI Versus THE STATE OF ASSAM	MR A HAWARI	PP, ASSAM
2	Bail Appln./337/2024	PREMA PANDIT Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MD R ISLAM MD IMRAN	PP, ASSAM
<u>MOTION</u>				
3	Crl.Rev.P./35/2024	DR. BISWAJIT SURAJ MALAKAR Versus SMRITILEKHA KAKOTY	MR. J C CHAUDHURY MR. D C C PHUKAN MR. M H ALI	
4	Crl.Pet./113/2024	ANUSHA KALITA Versus THE STATE OF ASSAM AND ANR	J RABHA MR R D GOSWAMI MR A N SARMAH	PP, ASSAM
5	Crl.Pet./114/2024	SUMAN DAS AND 4 ORS. Versus THE STATE OF ASSAM AND ANR	MS. N S THAKURIA MR. G K THAKURIA	PP, ASSAM
6	Crl.Pet./115/2024	JAKIR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED DR. R HOQUE MR. MUSTAFA HUSSAIN	PP, ASSAM
7	Crl.Pet./116/2024	RAKIBUL MIYA @ RAKIBUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
8	Crl.Pet./117/2024	ABDUL AZIM LASKAR AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED	PP, ASSAM
9	Crl.Pet./118/2024	MONOWARA KHATUN AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. B D DEKA MR. M P CHOUDHURY MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	PP, ASSAM
10	AB/262/2024	TUWARAM DUTTA Versus THE STATE OF ASSAM	MR. I CHOUDHURY MD E AHMED MD IMRAN	PP, ASSAM

ADMISSION

11	Crl.Pet./1383/2019 WITH LCR 1 FILE, FIXED	SHARADINDU BISWAS Versus SMTI. NIRUPAMA DAS (BISWAS) AND ANR.	MR. N DHAR MS. S DASGUPTA	MR. S CHOWDHURY MR. R BORO MR S ISLAM (R-1) MR. S BISWAS (R-1) PP, ASSAM
12	Crl.Rev.P./3/2023 B/O	PALLABI NATH Versus THE STATE OF ASSAM AND ANR	MR D K BORDOLOI	MR. A BARKATAKI (r-2) MR P BHARDWAJ (r-2) PP, ASSAM
13	Crl.Pet./1384/2023 FIXED	SYED TASDIQUE ALAM Versus THE STATE OF ASSAM AND ANR	MR. D DAS SR. ADV MR. M MORE MR. A BORPUZARI MR. P K SHARMA	PP, ASSAM
14	Crl.Pet./1403/2023 FIXED	SYED TASDIQUE ALAM Versus THE STATE OF ASSAM AND ANR	MR. D DAS SR. ADV MR. M MORE MR. A BORPUZARI MR. P K SHARMA	PP, ASSAM

BAIL HEARING (BA)

15	Bail Appln./2538/2023 WITH CASE RECORD(SCANNED COPY), FIXED	MD. ASLAM KHAN Versus THE STATE OF ASSAM	M K BORAH MS. P. KASHYAP	PP, ASSAM
16	Bail Appln./3444/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	UTPALA BOSE Versus THE STATE OF ASSAM	MS F BEGUM MS P DASGUPTA MR S PAUL	MS R ALI (R-2) PP, ASSAM
17	Bail Appln./3941/2023 WITH CASE RECORD(SCANNED COPY), FIXED	CHECHHAM HEFAJUDDIN Versus THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
18	Bail Appln./4129/2023 FIXED	MD. ALTAF HUSSAIN Versus THE STATE OF ASSAM	MR. K N KALITA MR B ISLAM	PP, ASSAM
19	Bail Appln./4262/2023 WITH CASE RECORD(SCANNED COPY), FIXED	BIKI CHETIA Versus THE STATE OF ASSAM	MR N N UPADHYAYA MR. B B KAKATI	PP, ASSAM
20	Bail Appln./4323/2023 FIXED	IMDADUL HAQUE Versus THE STATE OF ASSAM	MR. A T SARKAR MS S PATAR	PP, ASSAM
21	Bail Appln./4336/2023 WITH CASE RECORD(SCANNED COPY), FIXED	SAJAN AHMED BARBHUIYA AND ANR Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. JUNM LASKAR	PP, ASSAM
22	Bail Appln./4407/2023 FIXED	AZIZ MIAH Versus THE STATE OF ASSAM	MR. A T SARKAR MS S PATAR	PP, ASSAM
23	Bail Appln./4469/2023 FIXED	SUMAN DAS Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. P DUTTA MS G SWAMI	PP, ASSAM
24	Bail Appln./4606/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	BISWAJIT GHOSH Versus THE STATE OF ASSAM	MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
25	Bail Appln./4697/2023 FIXED	SUHEL AHMED @ SIBLU Versus THE STATE OF ASSAM	MRS. R DEVI MR. A R TAHBILDAR MR. T T TARA	PP, ASSAM
26	Bail Appln./180/2024 WITH CASE RECORD, FIXED	SUMAN DAS ADHIKARI Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED MR S AFRIDI	PP, ASSAM
27	Bail Appln./188/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MD. SONISH KHAN Versus THE STATE OF ASSAM	MR. N SHARMA B K SINGHA	PP, ASSAM

BAIL HEARING

28	AB/1638/2023 FIXED	APU RANJAN DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
29	AB/2326/2023 WITH CASE RECORD AND CASE DIARY, FIXED	MD. KARIM ALI @ KARIM ALI Versus THE STATE OF ASSAM	BASANTI CHETIA MR S AHMED	PP, ASSAM

30	AB/3073/2023 FIXED	NASIRUDDIN AHMED AND ANR Versus THE STATE OF ASSAM	MRS. R DEVI MR. A R TAHBILDAR	PP, ASSAM
31	AB/3086/2023 FIXED	RAFIK ALI MANDAL @ RAFIK ALI AND ANR. Versus THE STATE OF ASSAM	J U AHMED MR. R K MUSHAHARY MR S A REEYAZ	PP, ASSAM
32	AB/3151/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	BAHARUL ISLAM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY MR. M A CHOUDHURY MR. M ALAM	PP, ASSAM
33	AB/3243/2023 FIXED	JUAL ALI @ JUWEL AL Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
34	AB/3306/2023 FIXED	HAZRAT ALI Versus THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	MR I HAQUE (r-2) PP, ASSAM
35	AB/4008/2023 FIXED	BAPAN SAHA Versus THE STATE OF ASSAM	MR. S SARMA MR T MEELEE MR D DAS	PP, ASSAM
36	AB/4033/2023 FIXED	ROHAN KALITA @ RAHAN KALITA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
37	AB/4061/2023 FIXED	SOFIUDDIN AHMED AND 4 ORS Versus THE STATE OF ASSAM	MS. P BORAH	PP, ASSAM
38	AB/4180/2023 WITH OFFICE NOTE, FIXED	ABDUL HAKIM Versus THE STATE OF ASSAM AND ANR	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR. A DEB	MR. B J MUKHERJEE (R-2) MS R SAHA(R-2) PP, ASSAM
39	AB/4205/2023 WITH OFFICE NOTE. FIXED	IMAMUL HUSSAIN Versus THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM
ORDERS				
40	CrI.L.P./50/2023 WITH OFFICE NOTE, FIXED in CrI.A./13021/2023 WITH CrI.A./13021/2023 (Filing Number)	IBRAHIM ALI Versus THE STATE OF ASSAM AND ANR.	MR. A ROSHID MS. T BEGUM	MR M RANA (r-2) MR M.HOQUE (r-2) PP, ASSAM
41	CrI.Pet./92/2023 B/O	IBRAHIM ALI Versus THE STATE OF ASSAM AND ANR. A	MR. A ROSHID	
42	CrI.Pet./92/2023 B/O	KAMAL HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
43	I.A.(CrI.)/383/2023 WITH OFFICE NOTE, LCR 4 FILES, FIXED in CrI.A./159/2023 WITH CrI.A./159/2023	ANAR ALI @ ANOWAR ALI Versus THE STATE OF ASSAM AND ANR.	MRS. B GOGOI MR. S RANA MS M BORAH	PP, ASSAM
44	CrI.Pet./889/2023 WITH LCR 2 FILES, FIXED	ANAR ALI @ ANOWAR ALI Versus THE STATE OF ASSAM AND ANR.	MRS. B GOGOI MR. S RANA MS M BORAH	PP, ASSAM
45	CrI.Pet./1062/2023 FIXED in CrI.Rev.P./11214/2023 WITH CrI.Rev.P./11214/2023 (Filing Number)	ROUNAK ALI HAZARIKA Versus THE STATE OF ASSAM AND ANR	WASIM RAJA	PP, ASSAM
46	I.A.(CrI.)/1062/2023 FIXED in CrI.Rev.P./11214/2023 WITH CrI.Rev.P./11214/2023 (Filing Number)	NAZRUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. F A HASSAN MR. A K DAS	PP, ASSAM
47	CrI.Pet./1264/2023 WITH LCR 1 FILE, FIXED	NAZRUL ISLAM Versus THE STATE OF ASSAM AND ANR (E)	MR. S C BISWAS	
48	CrI.Pet./1264/2023 WITH LCR 1 FILE, FIXED	JULIMON BORO Versus THE STATE OF ASSAM AND ANR	MR G CHAMUAH MR J A AHMED	PP, ASSAM

	WITH I.A.(CrI.)/19/2024 in CrI.Pet./1264/2023	JULIMON BORO Versus THE STATE OF ASSAM AND ANR	MR G CHAMUAH	PP, ASSAM
46	I.A.(CrI.)/99/2024 in CrI.A./13422/2023	MD. SAMSUL HAQUE Versus THE STATE OF ASSAM AND ANR.	MR. R DEV MS. S BARAT	PP, ASSAM
	WITH CrI.A./13422/2023 (Filing Number)	SAMSUL HAQUE Versus THE STATE OF ASSAM AND ANR. H	MR. R DEV	
	WITH I.A.(CrI.)/13423/2023 (Filing Number)	SAMSUL HAQUE Versus THE STATE OF ASSAM AND ANR. H	MR. R DEV	
HEARING				
47	CrI.Pet./451/2019 WITH LCR 4 FILES, FIXED	BASANTA KUMAR MISHRA Versus THE STATE OF ASSAM AND ANR.	MR. N BARUAH MS. P DUTTA MR. R J DAS	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR A DEY PP, ASSAM
48	CrI.A./185/2020 3 Y 7 M 9 D :WITH LCR 4 FILES, FIXED	BIJOY BARMAN Versus THE STATE OF ASSAM AND ANR	MR. S SAHU MR J KALITA	PP, ASSAM
49	CrI.Rev.P./34/2022 WITH LCR 3 FILES, FIXED	HAFIJUDDIN @ HAFIZUR RAHMAN Versus SARBHANU KHATUN	DR. B AHMED MR. N HAQUE MR M HUSSAIN	MR. M K CHOUDHURY (r-1) MR. A BARKATAKI (r-1) MR P BHARDWAJ (r-1) MR. M SARMA (r-1)
50	CrI.A./135/2022 WITH LCR 5 FILES, B/O	HABIBAR RAHMAN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
	WITH I.A.(CrI.)/349/2022 in CrI.A./135/2022	HABIBAR RAHMAN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
51	CrI.Pet./421/2022 WITH LCR 1 FILE, FIXED	ABDUL KARIM Versus THE STATE OF ASSAM	MR Z KAMAR MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	MR. P N GOSWAMI PP, ASSAM
52	I.A.(CrI.)/436/2023 WITH LCR 3 FILES, FIXED in CrI.A./180/2023	ROBINA KHATUN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MS. U NANDA MR. I U CHOWDHURY MS. J GHOSH MR S A BARBHUYAN MR RITURAJ TIWARI MS. S. CHANDA	PP, ASSAM
	WITH CrI.A./180/2023	ROBINA KHATUN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR S A BARBHUYAN	PP, ASSAM
53	CrI.Rev.P./524/2023 WITH LCR 3 FILES, FIXED	FARID UDDIN LASKAR Versus MANJUR ALOM LASKAR	MR. J LASKAR	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY

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LEAVE NOTE OF ADVOCATES FOR 06/02/2024

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1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
4)	MR. A K HANNAN	07-02-2024	To	12-02-2024
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12)	MR. H L MAURYA	05-02-2024	To	31-03-2024
13)	MR D K DAS	09-02-2024	To	16-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Tuesday,6th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH

**THIS BENCH WILL RISE AS SOON RISE AS THE
DIVISION BENCH-II RISES AND WILL SIT AGAIN
AFTER RISING OF THE DIVISION OF HONOURABLE
MR. JUSTICE M.R. PATHAK AND HER LADYSHIP,
IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./331/2024	SUBHANKAR KARMAKAR Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA MR R AKHTAR	PP, ASSAM
2	Bail Appln./332/2024	DEV NATH SHARMA Versus THE STATE OF ASSAM	MRS P HAZARIKA	PP, ASSAM
3	Bail Appln./336/2024	SAFIR UDDIN Versus THE STATE OF ASSAM	MR M H AHMED MOTIUR RAHMAN MR. NOOR KUTUB ALAM MR M RAHMAN I AMIN	PP, ASSAM
4	Bail Appln./339/2024	RAJIBUL ALI Versus THE STATE OF ASSAM	MR M CHOUDHURY MR. M MONDAL	PP, ASSAM
5	Bail Appln./340/2024	FIROJ ALI Versus THE STATE OF ASSAM	MR A H AHMED	PP, ASSAM
<u>MOTION</u>				
6	Crl.Pet./10/2024 WITH LCR 1 FILE, FIXED	PRADIP GOGOI Versus THE STATE OF ASSAM AND ANR	MR. J C GOGOI MR B ISLAM	PP, ASSAM
7	Crl.Pet./110/2024	KUBOD BIN WAHID Versus EXCEL FOODS	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	
8	Crl.Pet./111/2024	PARTHA JEET PATHAK Versus THE STATE OF ASSAM AND ANR	MR. D DAS SR. ADV MR. M MORE MR. A BORPUZARI	PP, ASSAM
9	Crl.Pet./112/2024	PARTHA JEET PATHAK Versus THE STATE OF ASSAM AND ANR	MR. D DAS SR. ADV MR. M MORE MR. A BORPUZARI	PP, ASSAM

10	AB/245/2024 FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI P. NAIDING	PP, ASSAM
11	AB/266/2024	ADITYA BHATTAR AND 3 ORS Versus THE STATE OF ASSAM	MR. D BARUAH MR. P K BORDOLOI MR A K AZAD	PP, ASSAM
12	AB/267/2024	SUJATA GOSWAMI Versus THE STATE OF ASSAM	MR. M SARANIA MS. C NEWME MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	PP, ASSAM
13	AB/268/2024	SUJATA GOSWAMI Versus THE STATE OF ASSAM	MR. M SARANIA MS. C NEWME MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	PP, ASSAM
14	AB/270/2024	KAMRUL HOQUE AND ANR Versus THE STATE OF ASSAM	DR. B AHMED MR K UDDIN MR. A K AZAD	PP, ASSAM
15	AB/272/2024	DADUL DUTTA @ DUDUL DUTTA Versus THE STATE OF ASSAM	MR. N ANAND MS.D SAIKIA MR. R KONWAR	PP, ASSAM
16	AB/273/2024	RATAN KUMAR RAY @ RATAN RAY Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
17	AB/275/2024	HASANUR RAHMAN Versus THE STATE OF ASSAM	MD S ULLAH MS. RUKMINI BARUA MS. PADMINI BARUA	PP, ASSAM
<u>ADMISSION</u>				
18	Crl.Pet./99/2023 FIXED	DHRUBA JYOTI CHAKRABORTY Versus KHANINDRA NATH DAS AND ANR	MR P KATAKI MR S P DAS MR A ALAM	MR. K K KALITA (R-1) MR R SENSUA (R-1) PP, ASSAM
19	Crl.Pet./1055/2023 WITH LCR 2 FILES, FIXED	PABAN CHANDRA BORA AND ANR Versus THE STATE OF ASSAM AND ANR	K U AHMED MS P SARMA	MS. L DEVI (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
20	Bail Appln./39/2024 FIXED	BIMAL SAIKIA Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI	PP, ASSAM
21	Bail Appln./158/2024 FIXED	SACHIN PRABHAKAR ADHIKARI Versus THE STATE OF ASSAM	MR. R B PHOOKAN MR P CHOUDHURY MR K J HAZARIKA	MR. D K BAIDYA MR. V A CHOWDHURY MR. M S HUSSAIN PP, ASSAM
<u>BAIL HEARING</u>				
22	AB/1841/2023 FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. A AHMED	PP, ASSAM
23	AB/3183/2023	ARDUSH ALI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MR. J ALI MD R ISLAM MD IMRAN	PP, ASSAM
24	AB/3851/2023 FIXED	NAKUL BHUMIJ Versus THE STATE OF ASSAM	MR S GOGOI MS G GOGOI MS A GOGOI	PP, ASSAM
25	AB/4011/2023 WITH CASE RECORD(SCANNED COPY), FIXED	INAMUL SHEIKH @ EMAMUL SHEIKH@ ADU Versus THE STATE OF ASSAM	MR. N J DUTTA MR. A S ALI MR S HUSSAIN MR. S A B KHABIR MR A ALAM	PP, ASSAM

26	AB/4048/2023 FIXED	RANJAN KUMAR SARMAH Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR. K BORUAH MR. M ALAM MS P DAS	PP, ASSAM
	WITH			
27	AB/3940/2023	RANJAN KUMAR SARMAH Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
	WITH			
28	AB/3958/2023	RANJAN KUMAR SARMAH Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR. K BORUAH MR. M ALAM MS. P BORAH	MR. S K SINGH MR B PUSHILAL PP, ASSAM
29	AB/4051/2023 WITH CASE RECORD(SCANNED COPY)	BABLA SAIKIA Versus THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
30	AB/4147/2023 FIXED	RAHUL SAIKIA Versus THE STATE OF ASSAM	B KHAKHLARY MAMONI BORBORUAH BORGOHAIN MS. K DEKA MS M SARMA U SWARGIARY MS R BEGAM MS LUBNA CHOUDHURY	PP, ASSAM
31	AB/4165/2023	PRADEEP KUMAR DAS @ PRADIP DAS Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH L KALITA MS P GUPTA MR P DOLEY	PP, ASSAM
32	AB/4185/2023 WITH CASE RECORD(SCANNED COPY)	KOMESH HOJAI Versus THE STATE OF ASSAM	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
33	AB/4203/2023 FIXED	ABDUL MAZID CHOUDHURY Versus THE STATE OF ASSAM	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
34	AB/4250/2023 FIXED	MOON ALI Versus THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM
35	AB/34/2024 FIXED	BHARAT LAL CHAUHAN AND 2 ORS Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER M. BORUAH R DEB	PP, ASSAM
36	AB/101/2024 FIXED	DARMARANJAN KARDONG @ BOKUL KARDONG Versus THE STATE OF ASSAM	MR. B HALDAR MR B KARDONG MR H J MEDHI	PP, ASSAM
37	AB/115/2024 FIXED	CHARUBALA DAS Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
38	AB/133/2024 FIXED	INJAMAMUL HOQUE @ INJAMUL HOQUE Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. R A CHOUDHURY MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
39	AB/166/2024 FIXED	LUNA DEKA Versus THE STATE OF ASSAM	MR. P BORA MR H K SARMA MS K BHATTACHARYYA MS K SARMA	PP, ASSAM
40	AB/177/2024 FIXED	ABDUS SALAM SIKDAR @ SALAM SIKDAR AND 4 ORS Versus THE STATE OF ASSAM	M. HOSSAIN MD M ISLAM	PP, ASSAM
41	AB/195/2024 FIXED	BIKRAM BARMAN AND ANR Versus THE STATE OF ASSAM	MS. R CHOUDHURY MS S S ZIA MS. B. HAZARIKA	PP, ASSAM

ORDERS

42	CRL.A(J)/41/2023 1 Y 1 M 14 D :WITH LCR 6 FILES, FIXED WITH I.A.(Cr.)/763/2023 in CRL.A(J)/41/2023	DUBUL HAZARIKA Versus THE STATE OF ASSAM AND ANR.	MS B R A SULTANA	PP, ASSAM
43	I.A.(Cr.)/637/2023 FIXED in CrI.Rev.P./6479/2023 WITH CrI.Rev.P./6479/2023 (Filing Number)	DUDUL HAZARIKA Versus THE STATE OF ASSAM AND ANR. SHAZIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MS B R A SULTANA MR K BHUYAN MR N ISLAM MR. M U E BHUYAN MR K BHUYAN	PP, ASSAM MR. S AHMED (R-2) MS. M. KHATUN (R-2) MS N AKTAR (R-2) PP, ASSAM
44	I.A.(Cr.)/644/2023 WITH LCR 2 FILES, FIXED in CrI.A./271/2023 WITH CrI.A./271/2023	ABDUS SAMAD Versus THE STATE OF ASSAM ABDUS SAMAD Versus THE STATE OF ASSAM AND ANR.	MR. M KHAN MR A K DAS MS J AKTAR MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM PP, ASSAM
45	I.A.(Cr.)/996/2023 FIXED in CrI.Rev.P./10700/2023 WITH CrI.Rev.P./10700/2023 (Filing Number)	PRANAB KUMAR DAS Versus STATE OF ASSAM AND ANR (E) PRANAB KUMAR DAS Versus STATE OF ASSAM AND ANR (E)	MR. B. DAS MR. B. DAS	PP, ASSAM
46	I.A.(Cr.)/3/2024 FIXED in CrI.Rev.P./12902/2023 WITH CrI.Rev.P./12902/2023 (Filing Number)	BOLEN DAS Versus THE STATE OF ASSAM AND ANR BOLEN DAS Versus THE STATE OF ASSAM AND ANR (B)	MS B R A SULTANA MS B R A SULTANA	PP, ASSAM
47	I.A.(Cr.)/25/2024 in AB/3742/2023 WITH AB/3742/2023	REJAUL HOQUE @ REJAUL HAQUE AND 3 ORS. Versus THE STATE OF ASSAM AND 2 ORS REJAUL HOQUE @ REJAUL HAQUE AND 3 ORS. Versus THE STATE OF ASSAM	MR. J A AHMED MR. J A AHMED	PP, ASSAM PP, ASSAM
48	I.A.(Cr.)/28/2024 FIXED in CrI.Rev.P./506/2022 WITH CrI.Rev.P./506/2022	DEBAKESH MALLA BUZAR BARUAH, Versus DIPAK DAS AND ANR DEBAKESH MALLA BUZAR BARUAH Versus DIPAK DAS AND ANR	MR. R ALI MR. R ISLAM MR B SAIKIA MR. MUSTAFA HUSSAIN MS. M DEV MS P DEB MS N DEB	PP, ASSAM MR. A AHMED (r-1) MR. I U CHOWDHURY (r-1) U U KHAN (r-1) PP, ASSAM
49	CrI.Pet./84/2024 FIXED	NEMNEIKIM RALSUN @ KIMI RALSUN YADAV Versus THE STATE OF ASSAM AND ANR	MR. S MITRA MR A K BORO MR. R. RAMEEZ	PP, ASSAM
HEARING				
50	CrI.Rev.P./274/2018 WITH LCR 4 FILES, B/O	ALOKE BOTHRA Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. D GOGOI MS. C CHOUDHURY MS P DASGUPTA	MR A K MAHESWARI (R-2) PP, ASSAM
51	CRL.A(J)/104/2019 4 Y 8 M 16 D :WITH LCR 6 FILES, P.B.-1, FIXED	UTTAM SUTRADHAR Versus THE STATE OF ASSAM	MR. A BHATTACHARYA, LEGAL AID COUNSEL	PP, ASSAM

WITH
I.A.(CrI.)/723/2022
in CRL.A(J)/104/2019

UTTAM SUTRADHAR
Versus
THE STATE OF ASSAM AND ANR

MR. A BHATTACHARYA,
LEGAL AID COUNSEL
PP, ASSAM

52 CrI.Pet./889/2019
FIXED

CHINTU SUKLABADHYA
Versus
THE STATE OF ASSAM AND ANR.

MR. S B LASKAR
MR. H A LASKAR
MS D DUTTA
PP, ASSAM

53 CrI.Rev.P./305/2022
WITH LCR 2 FILES, FIXED

KRISHNA DAS
Versus
SMTI. HAIMYA DAS

MS. P BHATTACHARYA
MR. A BORUA
MR T GOGOI
DR. B AHMED
MR. N HAQUE
MR. S R BARBHUIYA
MR M HUSSAIN

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LEAVE NOTE OF ADVOCATES FOR 06/02/2024

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1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
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12)	MR. H L MAURYA	05-02-2024	To	31-03-2024
13)	MR D K DAS	09-02-2024	To	16-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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2:00 PM to 4:15 PM

[For Tuesday,6th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./330/2024	MD. KHALILUR RAHMAN @ KHALILAR RAHMAN Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. C K NATH MR. S MUNIR MS N DEKARAJA	PP, ASSAM
ADMISSION				
2	CrI.Pet./382/2023 PART-HEARD, LCR 1 FILE, FIXED	SMTI KABITA DEKA, ACS Versus THE STATE OF ASSAM AND ANR.	MR. P N CHOUDHURY S SHARMA MS S WANGMU	PP, ASSAM
BAIL HEARING (BA)				
3	Bail Appln./260/2024 FIXED	SRI SADOY KR. DEKA Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS P GUPTA MS M ZOMUANPUII MR P DOLEY MS S JAIN	PP, ASSAM
4	Bail Appln./261/2024 FIXED	SADOY KR. DEKA Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MR P DOLEY	PP, ASSAM
5	Bail Appln./262/2024 FIXED	SADOY KR. DEKA Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS P GUPTA MS M ZOMUANPUII MR P DOLEY MS S JAIN	
	WITH I.A.(CrI.)/88/2024 in Bail Appln./262/2024	SADOY KR. DEKA Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL	PP, ASSAM
6	Bail Appln./263/2024 FIXED	SADOY KR DEKA Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS M ZOMUANPUII MR P DOLEY	PP, ASSAM
BAIL HEARING				

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LEAVE NOTE OF ADVOCATES FOR 06/02/2024

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1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
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12)	MR. H L MAURYA	05-02-2024	To	31-03-2024
13)	MR D K DAS	09-02-2024	To	16-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday,6th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-II

**NO ADJOURNMENT WILL BE PERMITTED IN
TOP OF THE LIST MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	WP(C)/5835/2021	MD. JEAHRUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR G BORDOLOI V SOLO S KHANIKAR MS. J BURAGOHAIN	SC, ELEM. EDU GA, ASSAM MR. R ALI (r-5) MR H A AHMED (r-5) ANACLATAS AHMED (r-5)
TOP OF THE LIST				
2	WP(C)/4092/2013 PART-HEARD	PRABIN DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MR.T J MAHANTA MR.P P DUTTA MR.A BHATTACHARYA	GA, ASSAM
3	WP(C)/5093/2015 PART-HEARD, FIXED	SMTI RUMI CHUTIA BURAGOHAIN Versus THE STATE OF ASSAM AND 8 ORS	MS.J R THAKUR MR.A THAKUR MR.H MEDHI	MS.D BORGOHAIN(R- 4&5) MS.M SARMAHR-8 MR.P GOHAIN(R-4&5) MR.A K GUPTA(R-8) MR.A PHUKAN(R- 6,7&9) SC, HIGHER EDUCATION(R1-3)
4	WP(C)/1667/2012	BISWA NARAYAN MACHARY Versus THE STATE OF ASSAM AND ORS	MR.B SARMAH MR.T K PATHAK	GA, ASSAM MR.P N GOSWAMI SC, APEX BANK
5	WP(C)/479/2013 FIXED	SMT. MAMONI BORAH Versus THE UNION OF INDIA and 4 ORS	MR.M K CHOUDHURY MR.N BARUAH MR.A BARKAKATI	MRD C CHAKRABORTY MR.D K SAIKIA C.G.C. ASSTT.S.G.I. MS.H TERANGPI
	WITH MC/1262/2014 in WP(C)/479/2013	THE NORTH EASTERN REGIONAL INSTITUTE OF WATER AND LAND MANAGEMENT and 3 ORS. Versus SMTI MAMONI BORAH	MR.M K CHOUDHURY MR.N BARUAH MR.A BARKAKATI	MRD C CHAKRABORTY MR.D K SAIKIA C.G.C. ASSTT.S.G.I.
6	WITH WP(C)/2751/2013	UTTAM KAKATI and 9 ORS Versus THE UNION OF INDIA and 5 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.A BARKAKATI	MRD C CHAKRABORTY C.G.C. MS.H TERANGPI ASSTT.S.G.I.

	WITH I.A.(Civil)/2317/2021 in WP(C)/2751/2013	SAHIDA BEGUM Versus UTTAM KAKATI AND 14 ORS.		ASSTT.S.G.I.
7	WP(C)/2728/2013 FIXED, WITH LCR	PRANAB KR. SARMAH Versus THE UNION OF INDIA and 4 ORS	MR.T J MAHANTA MR.P P DUTTA MR.B BORA MR.A BARUA MR.A BHATTACHARYA	MR.S N SARMA MR.A SARMA SC, O I L ASSTT.S.G.I.
8	WP(C)/3424/2013	NAMESWAR PEGU Versus THE STATE OF ASSAM AND 21 ORS	MR.P HAZARIKA MS.S BEGUM	GA, ASSAM MR.J PATOWARY SC, PWD MR.U RAJKHOWA
9	WP(C)/4503/2013	MRS. MAMANI DAS Versus THE STATE OF ASSAM AND 3 ORS	MR.I A TALUKDAR MR.M SAIKIA MR.M MALLIK	MR.N ISLAM MR.B K SARMA MR.S ISLAM MR.A ALI MR.A CHOUDHURY MS.M KONCH SC, SOCIAL WELFARE
10	WP(C)/5944/2013	SUBHAS CHANDRA DAS Versus THE UNION OF INDIA and 4 ORS	MR.D BORAH	MR.D K SAIKIA C.G.C. MS.S BARUAHR-1TO5 MR.K K PARASAR(R-1 to 5) ASSTT.S.G.I.
11	WP(C)/4703/2014	MERUNJYOTI BARUAH Versus THE STATE OF ASSAM AND 2 ORS	MR.D K SARMAH MS.A TALUKDAR MR.N PATHAK MR.A PATHAK	SC, SECONDARY EDUCATION MRS.A VERMA
12	WP(C)/3635/2017	AMRIT PROVA DUTTA and ANR. Versus THE STATE OF ASSAM and 6 ORS.	MR.U J SAIKIA MR.A GOHAIN	SC, ELEMENTARY EDUCATION MR.C BARUAH GA, ASSAM SC, AG MR. R K TALUKDAR SC, FINANCE
<u>MOTION</u>				
13	WP(C)/7615/2023 FIXED	JITUMANI SONOWAL Versus THE STATE OF ASSAM AND ANR	MS S DAS MS. H DAS	SC, ELEM. EDU
<u>ORDER (STAY VACATING)</u>				
14	I.A.(Civil)/2118/2023 FIXED in WP(C)/6674/2022 WITH WP(C)/6674/2022	DIPTI PRASAD PEGU AND 3 ORS. Versus SMT. UMALATA DOLEY PEGU AND 8 ORS.	MRS K DEVI MS S A KHALIFA	GA, ASSAM MR H I CHOUDHURY SC, SEC. EDU.
		SMT. UMALATA DOLEY PEGU Versus THE STATE OF ASSAM AND 11 ORS	MR. K GOSWAMI G UDDIN MR H I CHOUDHURY MS. P ADHIKARI MR. A SANDILYA MR REZABUL HOQUE MS. G GOSWAMI	GA, ASSAM MRS. K DEVI (r-7 to 10) MS S A KHALIFA (r-7 to 10) MS. B. BANIA (r-7 to 10) SC, SEC. EDU.
<u>ORDER NO STEPS</u>				
15	WP(C)/6883/2021 FIXED	DEBENDRA NATH DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR. S HAZARIKA	MR. A SARMA (R-6) MR T R SEN (R-6) MR. LENTSO (R-6) MR H KALITA (R-6) SC, SEC. EDU. SC, U G C
<u>ADMISSION</u>				
16	WP(C)/891/2019 FIXED	KANGUJAM PRIYOKUMAR SINGH Versus THE STATE OF ASSAM AND 7 ORS.	MR. N N B CHOUDHURY MR D P SAHU	SC, HIGHER EDU SC, BTC SC, FINANCE DEPTT. SC, BODOLAND UNIVERSITY

17	WP(C)/2776/2020 FIXED	GANGADHAR BARMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR S BORTHAKUR MR. M SARMA MR. D GOGOI	MR. S P SHARMA MR. S P SHARMA MS U SHARMA MS U SHARMA MR B TALUKDAR MR B TALUKDAR MS T K SHARMA MS T K SHARMA SC, SEC. EDU.
	WITH			
18	WP(C)/6004/2022	GANGADHAR BARMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MR. D GOGOI	SC, SEC. EDU.
19	WP(C)/3867/2021 FIXED	DHARANI CHANDRA BRAHMA Versus THE STATE OF ASSAM AND 5 ORS	MR. D S DEKA	SC, ELEM. EDU GA, ASSAM MR S C PANDIT (R-6,7) MD S ULLAH (R-6,7) SC, BTC
	WITH I.A.(Civil)/3435/2023 in WP(C)/3867/2021	NARAD CHANDRA BRAHMA AND ANR. Versus DHARANI CHANDRA BRAHMA AND 5 ORS.	MR S C PANDIT	SC, ELEM. EDU GA, ASSAM MR D S DEKA SC, BTC
20	WP(C)/1616/2022 B/O	RUNMI ATHPARIA Versus THE GAUHATI UNIVERSITY AND 5 ORS.	MR. P MAHANTA MR. R B GOHAIN MR. N MAHAJAN MR A KHARSOHUM	MR. H RAHMAN (r-6) MS P AGARWAL (r-6) MR. B J DAS (r-6) SC, G U
21	WP(C)/5790/2022 CAVT. NO.08332/022, FIXED	ROFIQUL ISLAM SHEIKH Versus THE STATE OF ASSAM AND 6 ORS.	M ALAMGEER MR. A H M R CHOUDHURY	SC, ELEM. EDU GA, ASSAM MR. N K KALITA (r-6,7) MR. M ALI MR D DEKA (r-6,7) FOR CAVEATOR
22	WP(C)/1733/2023 B/O	SMTI MADHURI BORTHAKUR Versus THE STATE OF ASSAM AND 6 ORS	MR. S K DAS MR R KARIM MR D BARMAN	MR S BORTHAKUR (R7) MR. A J RAJKHOWA (R7) MR. D GOGOI (R7) SC, N C T E SC, SEC. EDU.
23	WP(C)/6241/2023 FIXED, WITH WP(C)/3257/2023 (D/O)	DIBAKAR SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MR N N UPADHYAYA MR D BORUAH MR. B B KAKATI	SC, HIGHER EDU MR. S K MEDHI (R4) MRS. M BARMAN (R4) MR K K MEDHI SC, RABINDRA NATH TAGORE UNIVERSITY
	WITH			
24	WP(C)/7224/2023 CAVT. NO. 13242/023,	DIBAKAR SHARMA Versus THE STATE OF ASSAM AND 3 ORS	MR R P SHARMA MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	SC, HIGHER EDU MR. S K MEDHI FOR CAVEATOR
25	WP(C)/6585/2023 B/O	DEEPAK DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM	SC, ELEM. EDU MR S C DAS (R-5) P BURAGOHAIN (R-5) MR. C. SHIL (R-5) SC, BTC
ORDERS				
26	WP(C)/5981/2016 FIXED	SMTI SUJATA SHARMA Versus THE STATE OF ASSAM AND 3 ORS	DR.B AHMED MR.N HAQUE MRK UDDIN MR.A K AZAD MR.S R BARBHUIYA	SC, SECONDARY EDUCATION
27	Review.Pet./49/2018 FIXED	THE STATE OF ASSAM Versus SMTI RUMI GOGOI AND 4 ORS	MR P N SARMA MR. D SAIKIA MR. A DEKA	
28	Review.Pet./194/2018 FIXED, WITH WP(C)/7354/2018 (D/O)	MAMUD ALI AND 3 ORS Versus SOMSER ALI AND 6 ORS	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	SC, ELEM. EDU MR. S B LASKAR (R6) MR. S B LASKAR (R6) MR. H A LASKAR (R6) MR. H A LASKAR (R6)

29	WITH WP(C)/7702/2018	MAMUD ALI AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S H RAHMAN MR. D A KAIYUM MR. D HUSSAIN MR E HUSSAIN	SC, ELEM. EDU
30	Cont.Cas(C)/64/2022 B/O	PHANI BORA Versus PRITAM SAIKIA AND ANR	MR. D C BORAH MR. K M HASSAN	MR. D SAIKIA MR. R MAZUMDAR MS. N PHUKAN
31	Cont.Cas(C)/245/2022 FIXED	SHAHJAHAN ALI Versus SURANJANA SENAPATI	MR J ISLAM	MR S M T CHISTIE
32	Cont.Cas(C)/597/2022 FIXED	SMTI MRIDULA SARMAH Versus DHARMAKANTA MILI, ACS AND ORS.	MR. J I BORBHUIYA MR R DHAR MR G ALAM MR. L MOHAN MR. H ROHMAN MR B C MUCHAHARY MR A HOSSAIN	MR. P J PHUKAN
33	Cont.Cas(C)/705/2022 FIXED	MANITA DEVI Versus DR. BIJOYA CHOUDHURY AND 5 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	SC, ELEM. EDU MR. D SAIKIA (r-5) MR. R MAZUMDAR (r-5) MR. N J KHATANIAR (r-5) MS. N PHUKAN
34	Cont.Cas(C)/213/2023 FIXED	SANTOSH KAIRI Versus NARAYAN KONWAR, IAS	MD S HOQUE MR. M DEKA MR. F A FAROOQUE	
35	Cont.Cas(C)/606/2023 B/O	NUR HUSSAIN PRODHANI Versus NARAYAN KONWAR, IAS	MR. M R KHANDAKAR	
HEARING				
36	WP(C)/6356/2022 FIXED	MOHAMMOD ALI BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS	MR. N H BARBHUIYA MS N J BEGUM	SC, HIGHER EDU

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LEAVE NOTE OF ADVOCATES FOR 06/02/2024

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1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
4)	MR. A K HANNAN	07-02-2024	To	12-02-2024
5)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
6)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
7)	MR. R K BHATRA	01-02-2024	To	16-02-2024
8)	MR J CHOPRA	10-02-2024	To	17-02-2024
9)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
10)	MR. A CHAMUAH	05-02-2024	To	06-02-2024
11)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024
12)	MR. H L MAURYA	05-02-2024	To	31-03-2024
13)	MR D K DAS	09-02-2024	To	16-02-2024



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[DAILY CAUSE LIST]

[FOR TUESDAY THE 6TH DAY OF FEBRUARY, 2024]

BEFORE

HON'BLE MR. JUSTICE ROBIN PHUKAN

HON'BLE MR. JUSTICE BUDI HABUNG

[COURT NO: 15]

[AT 10:15 A.M.]

FOR JUDGMENT

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE KOHIMA BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING]**

1	WA 35/2022	THE STATE OF NAGALAND AND 2 ORS. VERSUS SHRI ANGPHEI KONYAK	GOVT ADV NL	SENTIYANGER JONGPONGSANGBA CHUBA IMCHEN KONLI BUCHEM V ANNE THERIE
	WITH I.A.(CIVIL) 205/2022 IN WA 35/2022	THE STATE OF NAGALAND AND 2 ORS. VERSUS SHRI ANGPHEI KONYAK	GOVT ADV NL	SENTIYANGER JONGPONGSANGBA CHUBA IMCHEN KONLI BUCHEM V ANNE THERIE